

## Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

### Constitution of Benches 27.04.2026 to 30.04.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	S/Shri Saktijit Dey, Vice President & Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D & J	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G & K	5	S/Shri O P Kant, AM & Anikesh Banerjee, JM ( on 27 <sup>th</sup> & 28 <sup>th</sup> April) S/Shri O P Kant, AM & Rahul Chaudhary, JM ( on 29 <sup>th</sup> & 30 <sup>th</sup> April)
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	8	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

### Constitution of Benches 04.05.2026 to 07.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Prabhash Shankar, AM
I & SMC	2	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	3	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	4	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM (on 4 <sup>th</sup> & 5 <sup>th</sup> May)
G	5	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	6	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	7	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	8	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM
H & K	9 At 2.30 pm	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

### Constitution of Benches 11.05.2026 to 14.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	2	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
I & SMC	3	Smt Beena Pillai, JM & Shri Arun Khodpia, AM
E	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
H & K	6 (At 2.30 pm)	Shri O P Kant, AM & Smt Kavitha Rajagopal JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C	9	S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM

### Constitution of Benches 18.05.2026 to 21.05.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
I & SMC	2	S/Shri Saktijit Dey, VP & Arun Khodpia, AM (on 18 <sup>th</sup> May)
	9	S/Shri Anikesh Banerjee, JM & Arun Khodpia, AM (19 <sup>th</sup> to 21 <sup>st</sup> May)
B	3	S/Shri Amit Shukla, JM & Prabhash Shankar, AM
E & K	4	S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM
D	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
G	6	S/Shri O P Kant, AM & Rahul Chaudhary, JM
F	7	S/Shri N K Choudhry, JM & Jagadish, AM
A & J	8	S/Shri Pawan Singh, JM & Girish Agrawal, AM
C & H	11	Smt Kavitha Rajagopal JM & Shri Makarand V Mahadeokar, AM

- 'D' Bench will not function on 6<sup>th</sup> & 7<sup>th</sup> May and the cases fixed will be heard on 11<sup>th</sup> & 12<sup>th</sup> May, 2026 respectively

Sd/-  
[Saktijit Dey]  
VICE PRESIDENT

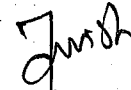
Dated: 24<sup>th</sup> April, 2026.  
(Hindi version follows)

**INCOME TAX APPELLATE TRIBUNAL**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**  
**101 Maharshi Karve Marg,**  
**Mumbai -400 020.**

**NOTICE**

- “ A ” & “ J ” Benches are cancelled on 14.05.2026

By order



**ASSISTANT REGISTRAR**

**Mumbai.**  
**08.05.2026**



**Income Tax Appellate Tribunal**  
3<sup>rd</sup> and 4<sup>th</sup> Floor, Pratishtha Bhavan,  
Old CGO Building, Maharshi Karve Marg,  
New Marine Lines, Churchgate,  
Mumbai – 400020.



Date: - 08<sup>th</sup> May, 2026

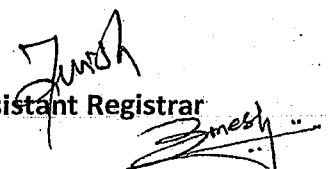
**NOTICE**

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing  
from 11.05.2026 to 26.06.2026 - Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	<a href="https://itatmumbai.my.webex.com/meet/crlink1">https://itatmumbai.my.webex.com/meet/crlink1</a>	2644 320 6623	2026
Court Room No. 02	<a href="https://itatmumbai.my.webex.com/meet/crlink2">https://itatmumbai.my.webex.com/meet/crlink2</a>	2642 379 3019	2026
Court Room No. 03	<a href="https://itatmumbai.my.webex.com/meet/crlink3">https://itatmumbai.my.webex.com/meet/crlink3</a>	2640 558 4349	2026
Court Room No. 04	<a href="https://itatmumbai.my.webex.com/meet/crlink4">https://itatmumbai.my.webex.com/meet/crlink4</a>	2642 125 4122	2026
Court Room No. 05	<a href="https://itatmumbai.my.webex.com/meet/crlink5">https://itatmumbai.my.webex.com/meet/crlink5</a>	2643 736 6601	2026
Court Room No. 06	<a href="https://itatmumbai.my.webex.com/meet/crlink6">https://itatmumbai.my.webex.com/meet/crlink6</a>	2642 474 4799	2026
Court Room No. 07	<a href="https://itatmumbai.my.webex.com/meet/crlink7">https://itatmumbai.my.webex.com/meet/crlink7</a>	2640 956 2087	2026
Court Room No. 08	<a href="https://itatmumbai.my.webex.com/meet/crlink8">https://itatmumbai.my.webex.com/meet/crlink8</a>	2641 381 0893	2026
Court Room No. 09	<a href="https://itatmumbai.my.webex.com/meet/crlink9">https://itatmumbai.my.webex.com/meet/crlink9</a>	2642 241 0933	2026
Court Room No. 11	<a href="https://itatmumbai.my.webex.com/meet/crlink11">https://itatmumbai.my.webex.com/meet/crlink11</a>	2641 779 1089	2026

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.

Assistant Registrar



**INCOME TAX APPELLATE TRIBUNAL**

**3<sup>rd</sup> & 4<sup>th</sup> Floor, Prathishtha Bhavan,**

**101 Maharshi Karve Marg,**

**Mumbai -400 020.**

**NOTICE**

**Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.**

**Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.**

**By order**

  
**ASSISTANT REGISTRAR**

**Mumbai.**

**Dated: 08.05.2026**

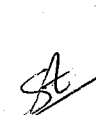
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4089/MUM/2023	2011-12	[D] AKRUTI JAY CHANDAN JOINT VENTURE (E-FILED)	
2	CO 93/MUM/2025	2011-12	[A] AKRUTI JAY CHANDAN JOINT VENTURE (E-FILE)	
3	ITA 5823/MUM/2025	2018-2019	[A] LAN FINANCE PRIVATE LIMITED (E-FILE)	
4	ITA 6682/MUM/2025	2011-12	[D] ANCHOR CONSUMER PRODUCTS PRIVATE LIMITED FORMERLY KNOWN AS ANCHOR HEALTH AND BEAUTY CARE PVT.LTD (E-FILE)	
5	CO 373/MUM/2025	2011-12	[A] ANCHOR CONSUMER PRODUCTS PRIVATE LIMITED FORMERLY KNOWN AS ANCHOR HEALTH AND BEAUTY CARE PVT.LTD	
6	ITA 7498/MUM/2025	2017-18	[A] AGORA MICROFINANCE INDIA LTD	
7	ITA 8585/MUM/2025	2019-20	[A] ANAS MOHAMMED ASIF TELI	
8	ITA 8626/MUM/2025	2012-13	[A] ANKUSH MARUTI GOPALE (E.F.)	
9	ITA 8685/MUM/2025	2020-21	[A] ASHAPURA DEVELOPERS (E-FILE)	
10	ITA 768/MUM/2026	2020	[D] ASHAPURA DEVELOPERS (E-FILE)	
11	ITA 769/MUM/2026	2023	[D] ASHAPURA DEVELOPERS (E-FILE)	
12	ITA 389/MUM/2026	2018-2019	[D] ASHJIT REALTIES PRIVATE LIMITED (E-FILE)	
13	ITA 602/MUM/2026	2013-14	[A] ARVIND MURJI BHANUSHALI (E-FILE)	
14	ITA 688/MUM/2026	2013-14	[A] ASHOK HEMANDAS ADNANI (E-FILE)	
15	ITA 847/MUM/2026	2012-2013	[A] ATUL REALTY PRIVATE LIMITED (E-FILE)	
16	ITA 1828/MUM/2026	2018-19	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	
17	ITA 1829/MUM/2026	2020-21	[A] ACG ASSOCIATED CAPSULES PRIVATE LIMITED (E-FILE)	
18	ITA 1830/MUM/2026	A Y 2019-20	[A] LILAM CHAND SAND (HUF) (E-FILE)	
19	ITA 1860/MUM/2026	2021-22	[A] VISHAL COOPERATIVE HOUSING SOCIETY LIMITED	
20	ITA 1865/MUM/2026	2016-17	[A] M/S. AMBER DESIGN TECH PRIVATE LIMITED	
21	ITA 1875/MUM/2026	2025-26	[A] AMHI UDYOGINI PRATISHTHAN (E-FILE)	
22	ITA 1909/MUM/2026	2012-13	[D] ANIL MEGHJI NAGDA HUF (E-FILE)	

*GA* *Jadhav*  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6650/MUM/2025	2021-22	[A] ANJANI ASHOK PARIKH	
2	ITA 2279/MUM/2025	2021-22	[D] MAN INDUSTRIES (INDIA) LIMITED (E-FILE)	
3	ITA 7689/MUM/2025	2019-20	[A] ARBAZ MOHD SALIM NAGARIA	
4	ITA 8278/MUM/2025	2014-15	[A] AXIS TRADING COMPANY PRIVATE LIMITED	
5	ITA 9307/MUM/2025	2020-21	[D] ANTIQUE STOCK BROKING LIMITED (E-FILE)	
6	ITA 9399/MUM/2025	2018-19	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
7	ITA 9400/MUM/2025	2019-20	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
8	ITA 9401/MUM/2025	2020-21	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
9	ITA 9402/MUM/2025	2021-22	[A] ALLEY INFRAVENTURES PRIVATE LIMITED (E-FILE)	
10	ITA 14/MUM/2026	2006-07	[A] MRS. AVAN NELUM GIDWANI	
11	ITA 15/MUM/2026	2007-08	[A] AVAN NELUM GIDWANI	
12	ITA 142/MUM/2026	2021-22	[A] ARVIND RATANCHAND JAIN (E-FILE)	
13	ITA 447/MUM/2026	2015-16	[D] AASHRAYA BUILDTECH PRIVATE LIMITED (E-FILE)	
14	ITA 568/MUM/2026	2018-19	[A] AKANSHA YOGESH DESHMUKH	
15	ITA 906/MUM/2026	2012-13	[A] LUCKY JEWELLERY	
16	ITA 1919/MUM/2026	2014-15	[A] AXIS TRADING COMPANY PRIVATE LIMITED	
17	ITA 1926/MUM/2026	2012-13	[A] LIFE TELECOM PRIVATE LIMITED	
18	ITA 1946/MUM/2026	2023-2024	[A] AROKIASWAMY VELUMANI (E-FILE)	
19	ITA 1957/MUM/2026	2014-15	[D] ASHWIN SHANTILAL MEHTA (E-FILE)	
20	ITA 1965/MUM/2026	2015-16	[D] AVNI PARESH SHAH (E-FILE)	
21	ITA 1967/MUM/2026	2004	[D] ASHISH BALRAM NAGPAL (E-FILE)	
22	ITA 1968/MUM/2026	2006-07	[D] ASHISH BALRAM NAGPAL (E-FILE)	

  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF A BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4506/MUM/2023	2018-19	[A] A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED (E-FILED)	
2	ITA 4507/MUM/2023	2020-21	[A] A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED (E-FILED)	
3	ITA 3043/MUM/2025	2019-20	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
4	ITA 6904/MUM/2025	2017-18	[D] ASHOK RAMSWROOP PANCHARIYA (E-FILE)	
5	ITA 8127/MUM/2025	2014	[D] ARCADIA COMMODITIES AND TRADING (E-FILE)	
6	CO 166/MUM/2026	2014	[A] ARCADIA COMMODITIES AND TRADING	
7	ITA 9164/MUM/2025	2012-13	[A] LAN FINANCE PRIVATE LIMITED	
8	ITA 268/MUM/2026	2022-23	[A] M/S. STOUGHTON STREET TECH LABS PRIVATE LIMITED (E-FILE)	
9	ITA 885/MUM/2026	2022-23	[D] STOUGHTON STREET TECH LABS PRIVATE LIMITED (E-FILE)	
10	CO 121/MUM/2026	2019-20	[A] ABANS FINANCE PRIVATE LIMITED	
11	ITA 704/MUM/2026	2019-20	[D] ABANS FINANCE PRIVATE LIMITED (E-FILE)	
12	ITA 705/MUM/2026	2019-20	[D] ABANS ENTERPRISES LIMITED (E-FILE)	
13	CO 122/MUM/2026	2019-20	[A] ABANS ENTERPRISES LIMITED	
14	ITA 709/MUM/2026	2019-20	[D] ABANS BROKING SERVICES PRIVATE LIMITED (E-FILE)	
15	CO 117/MUM/2026	2019-20	[A] ABANS BROKING SERVICES PRIVATE LIMITED (E-FILE)	
16	ITA 712/MUM/2026	2019-20	[D] ABANS FINTRADE PRIVATE LIMITED (E-FILE)	
17	CO 120/MUM/2026	2019-20	[A] ABANS FINTRADE PRIVATE LIMITED	
18	CO 119/MUM/2026	2019-20	[A] ABANS COMMODITIES I PRIVATE LIMITED	
19	ITA 702/MUM/2026	2019-20	[D] ABANS COMMODITIES(I) PRIVATE LIMITED (E-FILE)	
20	ITA 994/MUM/2026	2012	[D] AMPVOLTS LIMITED (E-FILE)	
21	ITA 2050/MUM/2026	2018-19	[A] ASHLAND INDIA PRIVATE LIMITED (E-FILE)	
22	ITA 2051/MUM/2026	2021-22	[A] ASHLAND INDIA PRIVATE LIMITED (E-FILE)	
23	ITA 2057/MUM/2026	2026-27	[A] AISUKHIBAI CHANDANMALJI LODHA CHARITABLE TRUST (E-FILE)	
24	ITA 2060/MUM/2026	2015-16	[A] ASHWIN ANIL KHER (E-FILE)	
25	ITA 2070/MUM/2026	2013-14	[A] ARUN MAHADEV SAWANT (E-FILE)	
26	ITA 2087/MUM/2026	2022-23	[A] ASHIM ASHITBARAN DESAI (E-FILE)	
27	ITA 2088/MUM/2026	2014-15	[A] DOSCH PHARMACEUTICALS PVT LTD (E-FILE)	
28	ITA 2091/MUM/2026	2020-21	[A] ALIA BHATT (E-FILE)	
29	ITA 2094/MUM/2026	2011-12	[A] LAHERIKANT SUNDARJI BHADRA HUF (E-FILE)	

Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF A BENCH FOR 14-MAY-2026 (THURSDAY)**

**BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3909/MUM/2025	2020-21	[D] ASIAN PAINTS LIMITED (E-FILE)	} Adj. to 18-5-2026
2	ITA 9176/MUM/2025	2016-17	[A] AMBO VIHAR BUILDING NO-7 CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
3	ITA 145/MUM/2026	2015	[D] ACE MARKETING (E-FILE)	
4	ITA 244/MUM/2026	2013-14	[A] SURAJ SALIAN HOTELS PRIVATE LIMITED (E-FILE)	
5	ITA 358/MUM/2026	2013-14	[A] LAXMI MANISH KARNANI	
6	ITA 531/MUM/2026	2018-2019	[A] MANBA FINANCE LTD (E-FILE)	
7	ITA 591/MUM/2026	2019-2020	[A] MANBA FINANCE LTD (E-FILE)	
8	ITA 599/MUM/2026	2021-22	[D] AMIT MAHENDRAKUMAR MEHTA (E-FILE)	} Adj. to 19-5-2026
9	ITA 1130/MUM/2026	2013-14	[D] SANGAM (INDIA) LIMITED (E-FILE)	
10	ITA 1520/MUM/2026	2013-14	[A] AAKASH UNIVERSAL LIMITED (E-FILE)	
11	ITA 2121/MUM/2026	2009-10	[D] AAKASH UNIVERSAL LIMITED (E-FILE)	
12	ITA 1558/MUM/2026	2010-11	[A] AAKASH PROJECTS & INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
13	ITA 2119/MUM/2026	2013-14	[D] AAKASH PROJECTS & INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
14	ITA 2102/MUM/2026	2016-17	[D] ANIBRAIN DIGITAL TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
15	ITA 2116/MUM/2026	2007-08	[D] ASHISH BALRAM NAGPAL (E-FILE)	
16	ITA 2117/MUM/2026	2008-09	[D] ASHISH BALRAM NAGPAL (E-FILE)	
17	ITA 2172/MUM/2026	2004-05	[A] ASHISH BALRAM NAGPAL (E-FILE)	
18	ITA 2173/MUM/2026	2006-07	[A] ASHISH BALRAM NAGPAL (E-FILE)	
19	ITA 2174/MUM/2026	2007-08	[A] ASHISH BALRAM NAGPAL (E-FILE)	
20	ITA 2175/MUM/2026	2008-09	[A] ASHISH BALRAM NAGPAL (E-FILE)	
21	ITA 2124/MUM/2026	2017-18	[D] AURUM PLATZ PRIVATE LIMITED	} Adj. to 21-5-2026
22	ITA 2179/MUM/2026	2017-18	[A] ASIF FIDAHUSEIN BATLIWALA (E-FILE)	
23	ITA 2190/MUM/2026	2010-11	[A] AMONKER TRADING PRIVATE LIMITED (E-FILE)	
24	ITA 1692/MUM/2026	2018-19	[A] LENYADRI SAHAKARI PATHPEDHI MARYADIT (E-FILE)	

  
**Assistant Registrar**  
**08-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5434/MUM/2025	2011-12	[D] BRANDZSTORM INDIA MARKETING PRIVATE LIMITED (E-FILE)	
2	CO 59/MUM/2026	2011-12	[A] BRANDZSTORM INDIA MARKETING PRIVATE LIMITED	
3	ITA 7552/MUM/2025	2016-17	[D] NKGSB CO-OPERATIVE BANK LIMITED (E-FILE)	
4	ITA 7591/MUM/2025	2017-18	[D] NKGSB CO-OPERATIVE BANK LIMITED (E-FILE)	
5	ITA 7592/MUM/2025	2020-21	[D] NKGSB CO-OPERATIVE BANK LIMITED (E-FILE)	
6	ITA 8322/MUM/2025	2019-20	[D] BABULAL HARJIRAM CHOUDHARY (E-FILE)	
7	ITA 9309/MUM/2025	2016-17	[A] BEAUTIFUL AGRO PRODUCTS PRIVATE LIMITED (E-FILE)	
8	ITA 9497/MUM/2025	2022-23	[D] BALMER LAWRIE VAN LEER LIMITED (E-FILE)	
9	ITA 56/MUM/2026	2016-17	[A] BALVEER SINGH CHAUDHARY	
10	ITA 57/MUM/2026	2018-19	[A] BALVEER SINGH CHAUDHARY	
11	ITA 320/MUM/2026	2022-23	[A] SRI SHANMUKHANANDA FINE ARTS & SANGEETHA SABHA (E-FILE)	
12	ITA 1129/MUM/2026	2018-19	[D] BUILDING TECHNOLOGIES INDIA PVT. LTD. (E-FILE)	
13	ITA 1471/MUM/2026	2006-07	[D] NEXT TECHNOLOGIES (INDIA) PRIVATE LIMITED (E-FILE)	
14	ITA 1575/MUM/2026	2013-14	[A] NIRJAY DIAMOND (E-FILE)	
15	ITA 1592/MUM/2026	2016-17	[A] MADHUBAN MOTORS PRIVATE LIMITED (E-FILE)	
16	ITA 1832/MUM/2026	2017-18	[A] SBI BULLION BRANCH (E-FILE)	
17	ITA 1863/MUM/2026	2017-18	[A] NATAL MARY PEDRU RODRIGUES	
18	ITA 1866/MUM/2026	2018-19	[A] BHARAT KANTILAL PANCHAL	
19	ITA 1889/MUM/2026	2020-21	[A] BHARATBHAI DAMJIBHAI CHABHADIYA (E-FILE)	
20	ITA 1894/MUM/2026	2018-19	[A] NAIN KRUPA PREMISES CO OPERATIVE SOCIETY LTD (E-FILE)	
21	ITA 1902/MUM/2026	2018-19	[D] NAMAN PHARMA DRUGS (E-FILE)	
22	ITA 1907/MUM/2026	2015-16	[D] NOVARTIS HEALTHCARE PRIVATE LIMITED (E-FILE)	
23	ITA 1908/MUM/2026	2017-18	[D] NOVARTIS HEALTHCARE PRIVATE LIMITED (E-FILE)	
24	CO 139/MUM/2026	2015-16	[A] NOVARTIS HEALTHCARE PRIVATE LIMITED (E-FILE)	

*Amish*  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 75/MUM/2026	2022-23 to Tax Year 2030-31	[A] NATIONAL HEALTH & EDUCATION SOCIETY (E-FILE)	
2	SA 76/MUM/2026	2022-23 to Tax 2030-31.	[A] NATIONAL HEALTH & EDUCATION SOCIETY (E-FILE)	
3	ITA 4200/MUM/2026	N.A	[A] NATIONAL HEALTH & EDUCATION SOCIETY (E-FILE)	
4	ITA 4201/MUM/2026	N.A.	[A] NATIONAL HEALTH & EDUCATION SOCIETY (E-FILE)	
5	ITA 2072/MUM/2018	2010-11	[D] M/S. CROSSWIZ TRADING PVT LTD., EARLIER KNOWN AS M/S.BENCO FINANCE AND INVESTMENTS PRIVATE LIMITED	
6	ITA 8535/MUM/2025	2020-21	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
7	ITA 8751/MUM/2025	2014-15	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
8	ITA 8752/MUM/2025	2015-16	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
9	ITA 8753/MUM/2025	2016-17	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
10	ITA 8754/MUM/2025	2017-18	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
11	ITA 8755/MUM/2025	2018-19	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
12	ITA 8756/MUM/2025	2019-20	[A] MR. NARAYANSINGH BHAVSINGH RATHORE	
13	ITA 8682/MUM/2025	2016-17	[D] SHWETA ABHISHEK MUNDRA (E-FILE)	
14	ITA 559/MUM/2026	2009-10	[A] M/S. BHAVANA ASSOCIATES	
15	ITA 653/MUM/2026	2017-18	[A] MONJI VISHRAM PHARMACEUTICALS PVT. LTD. (E-FILE)	
16	ITA 1964/MUM/2026	2012-13	[D] NIRVED TRADERS PRIVATE LIMITED (E-FILE)	
17	ITA 2068/MUM/2026	2015-16	[D] NIRVED TRADERS PRIVATE LIMITED	
18	ITA 2080/MUM/2026	2022-23	[A] NATIONAL COMMODITY & DERIVATIVES EXCHANGE LIMITED (E-FILE)	
19	ITA 1099/MUM/2026	2017-18	[A] THE NILGIRI DAIRY FARM PRIVATE LIMITED (E-FILE)	
20	ITA 2111/MUM/2026	2015-16	[D] NITTA VINOD JATIYA (E-FILE)	
21	ITA 2112/MUM/2026	2019-20	[D] NITTA VINOD JATIYA (E-FILE)	
22	CO 143/MUM/2026	2019-20	[A] NITTA VINOD JATIYA (E-FILE)	
23	ITA 694/MUM/2026	2020-21	[D] NITIN KSHIRSAGAR (HUF) (E-FILE)	
24	ITA 1940/MUM/2026	2011-12	[A] NOVARTIS INDIA LIMITED (E-FILE)	
25	ITA 1941/MUM/2026	2015-16	[A] NOVARTIS INDIA LIMITED (E-FILE)	
26	ITA 1944/MUM/2026	2026-27	[A] THE BOMBAY PATEL WELFARE SOCIETY (E-FILE)	
27	ITA 1962/MUM/2026	2022-23	[D] THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (E-FILE)	
28	ITA 1963/MUM/2026	2023-24	[D] THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (E-FILE)	

  
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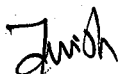
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3375/MUM/2024	2011-12	[D] NAXNOVA TECHNOLOGIES PVT. LTD. (E-FILED)	
2	ITA 3546/MUM/2024	2012-13	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
3	ITA 3568/MUM/2024	2013-14	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
4	ITA 3612/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITE (E-FILED)	
5	ITA 3628/MUM/2024	2014-15	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
6	ITA 3816/MUM/2024	2016-17	[D] NAXNOVA TECHNOLOGIES PRIVATE LIMITED (E-FILED)	
7	ITA 4608/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE)	
8	ITA 7181/MUM/2025	2017-18	[A] BUDDHA SRIDHAR VEERA VENKATA NAGA SATYA (E-FILE)	
9	ITA 9508/MUM/2025	2021-22	[D] BHARAT SERUMS AND VACCINES LIMITED (E-FILE)	
10	ITA 363/MUM/2026	2017-18	[A] SAMATA SACHIN GAWAS	
11	ITA 371/MUM/2026	2013-14	[A] BAZIGAR TRADING PRIVATE LIMITED (E-FILE)	
12	ITA 372/MUM/2026	2015-16	[A] BAZIGAR TRADING PRIVATE LIMITED (E-FILE)	
13	ITA 409/MUM/2026	2025-26	[A] MRS . BELA ROHIT SHAH	
14	ITA 1776/MUM/2026	.N.A	[A] NEHRU CENTRE	
15	ITA 1777/MUM/2026	N.A	[A] NEHRU CENTRE	
16	ITA 2118/MUM/2026	2016-17	[D] BAYER BIOSCIENCE PRIVATE LIMITED (E-FILE)	
17	ITA 2120/MUM/2026	2022	[D] NAWALKISHOR BASUDEV SHARMA (E-FILE)	
18	ITA 2123/MUM/2026	2012-13	[D] NOVASYNTHETIC PRIVATE LIMITED (E-FILE)	
19	ITA 2134/MUM/2026	N. A	[A] NAVDRUSHTI	
20	ITA 2143/MUM/2026	2017-18	[A] NAVAJBAI RATAN TATA TRUST	
21	ITA 2152/MUM/2026	2020-21	[A] BAJAJ ENERGY PVT LTD	
22	ITA 2153/MUM/2026	2018-19	[A] BAJAJ ENERGY PVT LTD	
23	ITA 2158/MUM/2026	NA	[A] SHRI BHAVODADHI TARAK SHWETAMBER MURTIPUJAK TAPAGACHH JAIN RELIGIOUS TRUST	
24	ITA 2176/MUM/2026	2017-18	[A] BESANT MONTESORI SCHOOL TRUST (E-FILE)	
25	ITA 2193/MUM/2026	2027-28	[A] NARAYANI GULAB FOUNDATION (E-FILE)	
26	ITA 2194/MUM/2026	2027-28	[A] NARAYANI GULAB FOUNDATION (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF B BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER  
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7325/MUM/2025	2018-19	[A] NEUMEC BUILDERS PRIVATE LIMITED	
2	ITA 771/MUM/2026	2018-19	[D] M/S NEUMEC BUILDERS PVT. LTD. (E-FILE)	
3	ITA 539/MUM/2026	2018-19	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
4	ITA 540/MUM/2026	2019-20	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
5	ITA 541/MUM/2026	2021-22	[D] NARESH HARKARAM CHOUDHARY (E-FILE)	
6	ITA 647/MUM/2026	2017-18	[A] NITIN BHERULAL JAIN (E-FILE)	
7	ITA 681/MUM/2026	2017-18	[A] M/S NIFAN FINVEST LIMITED (E-FILE)	
8	ITA 719/MUM/2026	2015-16	[A] SRI NITIN RAMESH KASHALKAR	
9	ITA 726/MUM/2026	2010-11	[A] NAAGAL GARMENT INDUSTRIES PRIVATE LIMITED	
10	ITA 731/MUM/2026	2016-17	[A] BRIJ SYSTEMS LTD	
11	ITA 754/MUM/2026	2018-19	[A] BADA SAAB DESIGNS PRIVATE LIMITED (E-FILE)	
12	ITA 788/MUM/2026	2007-08	[D] NATVARLAL BHIMBHAI DESAI (E-FILE)	
13	ITA 1145/MUM/2026	A Y 2021-22	[A] NARESH HARKARAM CHOUDHARY (E-FILE)	
14	ITA 2211/MUM/2026	2021-22	[A] NAROTAM SEKHSARIA TANVI TRUST (E-FILE)	
15	ITA 2233/MUM/2026	2012-13	[A] THE NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (E-FILE)	
16	ITA 2255/MUM/2026	2023-24	[A] BHAGWATI FERRO METAL PRIVATE LIMITED (E-FILE)	
17	ITA 2256/MUM/2026	2023-24	[A] BHAGWATI STEEL CAST PRIVATE LIMITED (E-FILE)	
18	ITA 2283/MUM/2026	2011-12	[D] NEW CONSOLIDATED CONSTRUCTION CO LIMITED (E-FILE)	
19	ITA 2284/MUM/2026	2016-17	[D] NEW CONSOLIDATED CONSTRUCTION CO LIMITED (E-FILE)	
20	ITA 2285/MUM/2026	2018-19	[D] NEW CONSOLIDATED CONSTRUCTION CO LIMITED (E-FILE)	
21	ITA 2286/MUM/2026	2023-24	[D] NEW CONSOLIDATED CONSTRUCTION CO LIMITED (E-FILE)	
22	CO 164/MUM/2026	2011-12	[A] NEW CONSOLIDATED CONSTRUCTION CO LIMITED	
23	CO 165/MUM/2026	2016-17	[A] NEW CONSOLIDATED CONSTRUCTION CO LIMITED	
24	ITA 2296/MUM/2026	2015-16	[D] NOVARTIS INDIA LIMITED (E-FILE)	
25	ITA 2303/MUM/2026	2015-16	[D] THE N M PETIT CHARITY FUND (E-FILE)	
26	ITA 2340/MUM/2026	2010-11	[D] NAOZER BEJON BALDAWALA (E-FILE)	
27	CO 157/MUM/2026	2010-11	[A] NAOZER BEJON BALDAWALA (E-FILE)	
28	ITA 2348/MUM/2026	2023-24	[D] BHAGWATI FERRO METAL PVT. LTD. (E-FILE)	
29	ITA 2380/MUM/2026	2026-27	[A] BOMBAY XAVERIAN CORPORATION PVT. LTD. (NOW KNOWN AS THE BOMBAY XAVERIAN CORPORATION) (E-FILE)	

  
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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 2818/MUM/2025	2016-17	[A] SERENE INFRATECH CO. (E-FILE(RECALLED MATTER))	
2	IT(SS)A 2819/MUM/2025	2014-15	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
3	IT(SS)A 2820/MUM/2025	2015-16	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
4	IT(SS)A 2821/MUM/2025	2016-17	[A] SHIVSAI BUILDERS AND DEVELOPERS (E-FILE(RECALLED MATTER))	
5	ITA 2401/MUM/2025	2020-2021	[A] CHITRA RAMKRISHNA (E-FILE)	
6	ITA 2402/MUM/2025	2021-2022	[A] CHITRA RAMKRISHNA (E-FILE)	
7	ITA 2403/MUM/2025	2022-2023	[A] CHITRA RAMKRISHNA (E-FILE)	
8	ITA 5405/MUM/2025	2015-16	[A] INVENIRE PETRODYNE LIMITED (E-FILE)	
9	ITA 9200/MUM/2025	2011-12	[D] PARASHAR PROJECTS PRIVATE LIMITED (E-FILE)	
10	ITA 9214/MUM/2025	2013-14	[A] ICICI HOME FINANCE COMPANY LIMITED (E-FILE)	
11	ITA 9227/MUM/2025	2020-21	[A] CHETAN SHIVAJI SHINDE	
12	ITA 9251/MUM/2025	2020-21	[A] POPULAR WINE MART	
13	ITA 9256/MUM/2025	2012-13	[A] CABANA PROPERTIES PRIVATE LIMITED (E-FILE)	
14	ITA 9257/MUM/2025	2013-14	[A] CABANA PROPERTIES PRIVATE LIMITED (E-FILE)	
15	ITA 9311/MUM/2025	2009-10	[A] IIEC POWER ELECTRONICS PVT LTD (E-FILE)	
16	ITA 9317/MUM/2025	2017-18	[A] PRADEEP SHYAMLAL SAYANI	
17	ITA 9335/MUM/2025	2013-14	[A] PROSPECT ENGINEERING WORKS	
18	ITA 1298/MUM/2026	2015-16	[A] POPULAR BUFFER INVESTMENTS PRIVATE LIMITED	
19	ITA 1654/MUM/2026	2018-19	[A] CARNIVAL MANAGEMENT SERVICES PRIVATE LIMITED (E-FILE)	
20	ITA 1655/MUM/2026	2019-20	[A] CARNIVAL MANAGEMENT SERVICES PRIVATE LIMITED (E-FILE)	
21	ITA 1664/MUM/2026	2011-12	[D] CHANDRA ASOO NIHLANI (E-FILE)	

*J. J. J.*  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9**

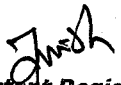
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 283/MUM/2025	2011-12	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS MS CROMPTON GREAVES LIMITED)	
2	CO 284/MUM/2025	2014-15	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED)	
3	CO 285/MUM/2025	2013-14	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED)	
4	ITA 5214/MUM/2025	2012-13	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED	
5	ITA 5416/MUM/2025	2011-12	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS M/S CROMPTON GREAVES LIMITED) (E-FILE)	
6	ITA 5417/MUM/2025	2012-13	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS M/S CROMPTON GREAVES LIMITED) (E-FILE)	
7	ITA 5461/MUM/2025	2013-14	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED) (E-FILE)	
8	ITA 5462/MUM/2025	2014-15	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED) (E-FILE)	
9	ITA 1444/MUM/2019	2012-13	[A] PUTHENVEEDU JOSEPH MATHEW	
10	ITA 1445/MUM/2019	2015-16	[A] PUTHENVEEDU JOSEPH MATHEW	
11	ITA 2598/MUM/2025	2009-10	[A] MUMBAI PORT AUTHORITY (E-FILE)	
12	ITA 2604/MUM/2025	2012-13	[A] MUMBAI PORT AUTHORITY (E-FILE)	
13	ITA 2834/MUM/2025	2009-10	[D] MUMBAI PORT AUTHORITY (E-FILE)	
14	ITA 2835/MUM/2025	2012-13	[D] MUMBAI PORT AUTHORITY (E-FILE)	
15	ITA 4982/MUM/2025	2012-13	[D] IMP POWERS LIMITED (E-FILE)	
16	ITA 6200/MUM/2025	2007-08	[D] MAHARASHTRA AIRPORT DEVELOPMENT COMPANY LIMITED (E-FILE)	
17	ITA 6334/MUM/2025	2014-15	[A] SINDHUMATI RAMAVTAR PATHAK (E-FILE)	
18	ITA 7348/MUM/2025	2005-06	[A] CIE AUTOMOTIVE INDIA LIMITED (SUCCESSOR OF PRANAY SHEETMETAL STAMPING LTD PAN AAACP6127G) (E-FILE)	
19	ITA 8700/MUM/2025	2019-20	[A] MANOJ DAYACHAND JAIN (E-FILE)	
20	ITA 8701/MUM/2025	2020-21	[A] MANOJ DAYACHAND JAIN (E-FILE)	
21	ITA 938/MUM/2026	2009-10	[A] PRADIP NATHALAL SHAH (E-FILE)	
22	ITA 1439/MUM/2026	2013-14	[A] PROLIFERATE SOLUTION PRIVATE LIMITED	
23	ITA 1677/MUM/2026	2016-17	[A] PRAFULCHANDRA VINODRAI BOSAMIYA	
24	ITA 1678/MUM/2026	2017-18	[A] PRAFULCHANDRA VINODRAI BOSAMIYA	
25	ITA 1679/MUM/2026	2021-22	[A] PRAFULCHANDRA VINODRAI BOSAMIYA	
26	ITA 1684/MUM/2026	2017-2018	[A] 360 ONE INVESTMENT ADVISER AND TRUSTEE SERVICES LIMITED (E-FILE)	
27	ITA 1706/MUM/2026	2017-18	[D] PEDDAR REALTY LIMITED (E-FILE)	
28	ITA 1745/MUM/2026	2022-23	[D] PRAKASH GOLCHA HUF (E-FILE)	

**CAUSE LIST OF C BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

<b>SrI</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
29	ITA 4488/MUM/2026	2027-28 to 2031-32	[A] ILLA RAJESH FOUNDATION (E-FILE)	
30	ITA 4489/MUM/2026	2027-28 to 2036-37	[A] ILLA RAJESH FOUNDATION (E-FILE)	
31	ITA 4490/MUM/2026	2027-28 to 2031-32	[A] ILLA RAJESH FOUNDATION (E-FILE)	
32	ITA 4491/MUM/2026	2027-28 to 2036-37	[A] ILLA RAJESH FOUNDATION (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1816/MUM/2022	2017-18	[A] CENTRAL BANK OF INDIA	
2	ITA 2044/MUM/2022	2018-19	[A] CENTRAL BANK OF INDIA	
3	ITA 2158/MUM/2022	2017-18	[D] M/S. CENTRAL BANK OF INDIA	
4	ITA 2271/MUM/2022	2018-19	[D] M/S. CENTRAL BANK OF INDIA	
5	ITA 3828/MUM/2025	2014-15	[A] PBA INFRASTRUCTURE LIMITED	
6	ITA 4065/MUM/2025	2005-06	[A] PBA INFRASTRUCTURE LIMITED	
7	ITA 4210/MUM/2025	2014-15	[A] PBA INFRASTRUCTURE LIMITED	
8	ITA 4268/MUM/2025	2005-06	[A] PBA INFRASTRUCTURE LIMITED	
9	ITA 4254/MUM/2025	2016-17	[D] ONEOTT INTERTAINMENT LIMITED (E-FILE)	
10	ITA 4255/MUM/2025	2022-23	[D] ONEOTT INTERTAINMENT LIMITED (E-FILE)	
11	ITA 5087/MUM/2025	2007-08	[A] CHHABIL PREMJBHAI PATEL (E-FILE)	
12	ITA 6184/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
13	ITA 6185/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
14	ITA 6280/MUM/2025	1989-99	[A] DR CHANDRASHEKHAR G KARANJGAONKAR (E-FILE)	
15	ITA 6630/MUM/2025	2017-18	[A] PARADISE ASSOCIATES (E-FILE)	
16	ITA 9157/MUM/2025	2009-10	[A] PRATAPRAM G. CHOUDHARY	
17	ITA 9378/MUM/2025	2015-16	[A] CHAMPALAL MUNOT (E-FILE)	
18	ITA 9397/MUM/2025	2018-19	[A] INDARMAL MAGRAJJI KOTHARI (HUF) (E-FILE)	
19	ITA 911/MUM/2026	2020-21	[A] CAROL PETROLEUM PRIVATE LIMITED	
20	ITA 1561/MUM/2026	2023-24	[A] POOJA COMMUNICATIONS PVT LTD (E-FILE)	
21	ITA 1640/MUM/2026	2023-24	[A] CHRAG PRAKASH JAIN	
22	ITA 1888/MUM/2026	2027-28	[A] CHANDRAPRABHU SWETAMBER MURTIPUJAK JAIN SANGH LOKHANDWALA COMPLEX (E-FILE)	
23	ITA 1890/MUM/2026	2019-20	[A] PUSHPENDRA KUMAR DODIA (E-FILE)	
24	ITA 1901/MUM/2026	2023-24	[D] ORBIT FABRICS PRIVATE LIMITED (E-FILE)	
25	ITA 1927/MUM/2026	2020-2021	[A] ICICI SECURITIES LIMITED (E-FILE)	
26	ITA 1928/MUM/2026	2021-2022	[A] ICICI SECURITIES LIMITED (E-FILE)	
27	ITA 1975/MUM/2026	2010-11	[A] PRADIP MATHURADAS MEHTA (E-FILE)	
28	ITA 1976/MUM/2026	2011-12	[A] PRADIP MATHURADAS MEHTA (E-FILE)	

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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF C BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 728/MUM/2024	2015-16	[A] PRIYA ANIL SHARMA	
2	ITA 2862/MUM/2025	2007-08	[A] SHREE GAYATRI CONSTRUCTIONS AND DEVELOPERS (RECALLED MATTER)	
3	ITA 3810/MUM/2025	2021-22	[D] CFM ASSET RECONSTRUCTION PRIVATE LIMITED (E-FILE)	
4	ITA 3821/MUM/2025	2022-23	[D] CFM ASSET RECONSTRUCTION PRIVATE LIMITED (E-FILE)	
5	CO 317/MUM/2025	2022-23	[A] CALCULUS PROPERTIES PRIVATE LIMITED	
6	ITA 5908/MUM/2025	2018-19	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
7	ITA 5909/MUM/2025	2019-20	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
8	ITA 5910/MUM/2025	2020-21	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
9	ITA 5911/MUM/2025	2021-22	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
10	ITA 6164/MUM/2025	2022-23	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
11	ITA 6788/MUM/2025	2023-24	[A] THE INDIAN HUME PIPE CO LTD	
12	ITA 6909/MUM/2025	2022-23	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
13	ITA 6910/MUM/2025	2023-24	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
14	ITA 7384/MUM/2025	2020-21	[D] M/S PAMVI HOSPITALITY LIMITED (E-FILE)	
15	ITA 8418/MUM/2025	2017-2018	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
16	ITA 8419/MUM/2025	2018-2019	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
17	ITA 8420/MUM/2025	2019-2020	[A] ISMAIL RAHEMATULLA SUNASARA (E-FILE)	
18	ITA 9135/MUM/2025	2017-18	[A] PALIWAL MILK PRODUCTS PRIVATE LIMITED (E-FILE)	
19	ITA 9152/MUM/2025	2016-17	[A] CRESCENT STEELS	
20	ITA 9484/MUM/2025	A.Y. 2017-18	[A] PALLAVI DHAIRESH SANGHVI (E-FILE)	
21	ITA 9502/MUM/2025	2016	[D] ORBIT VENTURES DEVELOPERS (E-FILE)	
22	ITA 9503/MUM/2025	2017	[D] POPLEY DIAMOND AND GOLD PLAZA PRIVATE LIMITED (E-FILE)	
23	ITA 9509/MUM/2025	2020-21	[D] CHANDRESH MUKTILAL VIRVADIA (E-FILE)	
24	ITA 9525/MUM/2025	2015-16	[D] PANORAMA TELEVISION PVT. LTD.(NOW KNOWN AS NETWORK18 MEDIA & INVESTMENT LTD.) (E-FILE)	
25	ITA 9526/MUM/2025	2014-15	[D] PANORAMA TELEVISION PVT. LTD. (NOW KNOWN AS NETWORK18 MEDIA & INVESTMENT LTD.) (E-FILE)	
26	ITA 11/MUM/2026	2015-16	[A] PIYUSH RASIKLAL SHAH	

**CAUSE LIST OF C BENCH FOR 14-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER  
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

**IN COURT ROOM 9**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
27	ITA 355/MUM/2026	2014-15	[A] PREMLATA SANTOSH KUMAR MAHESHWARI	
28	ITA 613/MUM/2026	2006-07	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI)	
29	ITA 614/MUM/2026	2006-07	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI)	
30	ITA 615/MUM/2026	2007-08	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI)	
31	ITA 617/MUM/2026	2007-08	[A] INDIRA NATVARLAL DESAI (LEGAL HEIR OF LATE SHRI NATVARLAL BHIMBHAI DESAI) (SMC)	
32	ITA 667/MUM/2026	2017-18	[D] INARCÓ PRIVATE LIMITED (E-FILE)	
33	ITA 736/MUM/2026	2014-15	[A] PDP LIFE SCIENCE LOGISTICS INDIA PVT LTD	
34	ITA 789/MUM/2026	2007	[D] NATVARLAL BHIMBHAI DESAI (E-FILE)	
35	ITA 1184/MUM/2026	2020-21	[A] CHETAN SHANTILAL KAPADIA	
36	ITA 1542/MUM/2026	2014-15	[A] CHETNA SANJAY JAIN	
37	ITA 1992/MUM/2026	2016-17	[A] CHETNA SANAY JAIN	
38	ITA 1994/MUM/2026	2017-18	[A] PAANERI EXIM PRIVATE LTD	
39	ITA 1999/MUM/2026	N.A	[A] IMPPA WELFARE TRUST	
40	ITA 2000/MUM/2026	N.A	[A] IMPPA WELFARE TRUST	
41	ITA 2047/MUM/2026	2015-16	[A] PAYAL KURZ (E-FILE)	
42	ITA 2055/MUM/2026	2017-18	[A] PUNJAB SIND FOODS INDIA PVT. LTD. (E-FILE)	
43	ITA 2126/MUM/2026	2016-17	[D] PLS DEVEOPERS PRIVATE LIMITED	
44	ITA 2141/MUM/2026	2012-13	[A] CUTCHI MEMON JAMAT	
45	ITA 2142/MUM/2026	2017-18	[A] CUTCHI MEMON JAMAT	
46	ITA 2148/MUM/2026	N.A	[A] PRAJYOT FOUNDATION	
47	ITA 2149/MUM/2026	N.A	[A] PRAJYOT FOUNDATION	
48	ITA 2196/MUM/2026	2007-08	[A] OVERSEAS EXPORTS (E-FILE)	

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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF D BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1478/MUM/2026	2022-23	[A] RAHUL MADHAV GOSWAMI (SREH)	
2	ITA 7776/MUM/2025	2016-17	[A] MAYURESH PROTEZ PRIVATE LIMITED	
3	ITA 2948/MUM/2025	2017-18	[A] RAJU PRAHLAD URADE (E-FILE)	
4	ITA 5359/MUM/2025	2009-10	[A] MEHUL JADAVJI SHAH	
5	ITA 6805/MUM/2025	2018-19	[D] DASSAULT SYSTEMES SOLUTIONS LAB PRIVATE LIMITED (E-FILE)	
6	ITA 7965/MUM/2025	2013-14	[D] RENAISSANCE INDUS INFRA PRIVATE LIMITED (E-FILE)	
7	ITA 8648/MUM/2025	2011-12	[A] DEEPA JATIN SHAH (E-FILE)	
8	ITA 8668/MUM/2025	2012-13	[A] DEEPA JATIN SHAH (E-FILE)	
9	ITA 8733/MUM/2025	2014-15	[D] DIPAK KALYANJI TANNA (E-FILE)	
10	CO 56/MUM/2026	2014-15	[A] DIPAK KALYANJI TANNA	
11	ITA 3974/MUM/2026	2022-23	[A] RAVI BADRINARAIN GOYAL (E-FILE)	
12	ITA 8123/MUM/2025	2015-16	[A] MUMBAI PORT AUTHORITY (SUCCESSOR TO CHAIRMAN MUMBAI PORT TRUST ERSTWHILE BOMBAY DOCK LABOUR BOARD) (E-FILE)	
13	ITA 5261/MUM/2025	2016-17	[D] RUNGTA RAYON TEX PRIVATE LIMITED	
14	ITA 5270/MUM/2025	2015-16	[D] RUNGTA RAYON TEX PRIVAGTE LIMITED	
15	ITA 5325/MUM/2025	2016-17	[A] RUNGTA RAYON TEX PRIVATE LIMITED	
16	ITA 5326/MUM/2025	2017-18	[A] RUNGTA RAYON TEX PRIVATE LIMITED	
17	ITA 5334/MUM/2025	2017-18	[D] RUNGTA RAYON TEX PRIVATE LIMITED (E-FILE)	
18	ITA 5335/MUM/2025	2018-19	[D] RUNGTA RAYON TEX PRIVATE LIMITED (E-FILE)	
19	CO 280/MUM/2025	2015-16	[A] RUNGTA RAYON TEX PRIVAGTE LIMITED (E-FILE)	
20	CO 281/MUM/2025	2018-19	[A] RUNGTA RAYON TEX PRIVATE LIMITED (E-FILE)	
21	ITA 6547/MUM/2025	2013-14	[A] DEEPA JAYESH KOTHARI	
22	ITA 8180/MUM/2025	2023-24	[D] MOHANLAL KANAYALAL PAHUJA (E-FILE)	
23	ITA 8181/MUM/2025	2023-24	[A] MOHANLAL KANAYALAL PAHUJA (E-FILE)	
24	ITA 8564/MUM/2025	2013-14	[A] MANEKCHAND PANACHAND TRADING INVESTMENT COMPANY PVT LTD	
25	ITA 8801/MUM/2025	2020-21	[A] MAHENDRA PRATAP SINGH (E-FILE)	
26	ITA 8802/MUM/2025	2020-21	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
27	ITA 8803/MUM/2025	2021-22	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
28	ITA 8804/MUM/2025	2022-23	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	
29	ITA 8805/MUM/2025	2023-24	[A] RAJAN LALCHAND SAHIJWANI (E-FILE)	

**CAUSE LIST OF D BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 8892/MUM/2025	2018-19	[A] MARK STEPHEN LEWIS (E-FILE)	
31	ITA 8901/MUM/2025	2017-18	[A] M/S. RONAK GOLD	
32	ITA 9017/MUM/2025	2020-21	[A] MANJRI HORSE BREEDERS FARM PRIVATE LIMITED (E-FILE)	
33	ITA 1538/MUM/2026	2018-19	[A] SMT. RUPAL PIYUSH CHHEDA	
34	ITA 1547/MUM/2026	2013-14	[A] REDWOOD IT SERVICES PRIVATE LIMITED	
35	ITA 1553/MUM/2026	2015-16	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILE)	
36	ITA 1554/MUM/2026	2017-18	[A] DIGNITY LIFESTYLE TRUST (E-FILE)	
37	ITA 1564/MUM/2026	2011-2012	[A] DANIEL BABY (E-FILE)	
38	ITA 1628/MUM/2026	2013-14	[A] SMT. REEMA VIVEK KOTHARI	
39	ITA 1634/MUM/2026	2016-17	[A] DESH BHUSHAN CO OP HOUSING SOCIETY LTD	
40	ITA 1651/MUM/2026	2016-17	[A] RAJARAM SHRIRAM SAMANT (E-FILE)	
41	ITA 1670/MUM/2026	2020-21	[A] RAZIA RIYAZUL HAQUE ANSARI	
42	ITA 1672/MUM/2026	2018-19	[A] MR. RAJESH SHAMJI FURIA	
43	ITA 1700/MUM/2026	2020-21	[A] RAJESH GOPIKRISHAN SHROFF (E-FILE)	
44	ITA 1701/MUM/2026	2018-19	[D] DIVYA ARUN GORADIA (E-FILE)	
45	ITA 1702/MUM/2026	2018-19	[D] DIVYA ARUN GORADIA (E-FILE)	
46	ITA 1705/MUM/2026	2022-23	[D] DEUGRO PROJECTS (INDIA) PRIVATE LIMITED (E-FILE)	
47	ITA 1717/MUM/2026	2014-15	[A] SHREE RK GOLD	
48	ITA 1728/MUM/2026	2013-14	[A] DKI APPAREL PRIVATE LIMITED (E-FILE)	

  
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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF D BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 5**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 4205/MUM/2024	2015-16	[A] M.P.RECYCLING COMPANY PRIVATE LIMITED (RECALLED MATTER)	
2	ITA 5562/MUM/2024	2012-13	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
3	ITA 5563/MUM/2024	2013-14	[A] M/S. ROYAL INDIA CORPORATION PVT LTD	
4	ITA 5602/MUM/2024	2013-14	[D] ROYAL INDIA CORPORATION LIMITED (E-FILE)	
5	ITA 5788/MUM/2024	2012-13	[D] ROYAL INDIA CORPORATION LIMITED	
6	ITA 5781/MUM/2024	2017-18	[D] RAMESH PANNALAL RANAWAT (E-FILE)	
7	CO 145/MUM/2025	2017-18	[A] MR. RAHUL RAMESH RANAWAT LEGAL HEIR OF LATE MR RAMESH PANNALAL RANAWAT	
8	ITA 3683/MUM/2025	2010-11	[D] RAJESH R. SHAH (E-FILE)	
9	ITA 3685/MUM/2025	2012-13	[D] RAJESH R. SHAH (E-FILE)	
10	ITA 3686/MUM/2025	2011-12	[D] RAJESH R. SHAH (E-FILE)	
11	ITA 4810/MUM/2025	2011-12	[A] RELIABLE ENTERPRISES	
12	ITA 5072/MUM/2025	2011-12	[A] MANDPESHWAR CO OP CREDIT SOCIETY LTD	
13	ITA 5448/MUM/2025	2012-13	[D] RAMESH M JANI (HUF) (E-FILE)	
14	ITA 6213/MUM/2025	2022-23	[D] DHANANJAY CHANDU SHETTY (E-FILE)	
15	ITA 6464/MUM/2025	2013-14	[A] MADHUKAR TALWALKAR HUF (E-FILE)	
16	ITA 6998/MUM/2025	2012-13	[D] ROSHAN DIAMOND (E-FILE)	
17	CO 365/MUM/2025	2012-13	[A] ROSHAN DIAMOND	
18	ITA 7476/MUM/2025	2013-14	[A] MANGESH SAWANT	
19	ITA 7739/MUM/2025	2023-24	[D] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
20	ITA 7833/MUM/2025	2015-16	[A] RANJIT KUMAR LADHA (E-FILE)	
21	ITA 7834/MUM/2025	2016-17	[A] RANJIT KUMAR LADHA (E-FILE)	
22	ITA 7835/MUM/2025	2017-18	[A] RANJIT KUMAR LADHA (E-FILE)	
23	ITA 7836/MUM/2025	2018-19	[A] RANJIT KUMAR LADHA (E-FILE)	
24	ITA 7837/MUM/2025	2019-20	[A] RANJIT KUMAR LADHA (E-FILE)	
25	ITA 7838/MUM/2025	2021-22	[A] RANJIT KUMAR LADHA (E-FILE)	
26	ITA 7839/MUM/2025	2022-23	[A] RANJIT KUMAR LADHA (E-FILE)	
27	ITA 7840/MUM/2025	2023-24	[A] RANJIT KUMAR LADHA (E-FILE)	
28	ITA 7955/MUM/2025	2020-21	[A] RANJIT KUMAR LADHA (E-FILE)	
29	ITA 7971/MUM/2025	2014	[D] MOTILAL OSWAL FINANCIAL SERVICES LIMITED (E-FILE)	
30	ITA 7954/MUM/2025	2023-2024	[A] DHIRAJ OMPRAKASH AGRAWAL (E-FILE)	
31	ITA 8126/MUM/2025	2019-20	[D] DASHRATH SINGH RAO (E-FILE)	
32	ITA 8660/MUM/2025	2019-20	[A] DASHRATH SINGH RAO	

**CAUSE LIST OF D BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
33	ITA 8664/MUM/2025	2017-18	[A] MR RISHABH RAVI GUPTA	
34	ITA 8665/MUM/2025	2016-17	[A] MR RISHABH RAVI GUPTA	
35	ITA 8941/MUM/2025	2018-19	[A] DERIVE INVESTMENTS (E-FILE)	
36	ITA 8964/MUM/2025	2021-22	[D] ROMA BUILDERS PRIVATE LIMITED (E-FILE)	
37	ITA 8965/MUM/2025	2022-23	[D] ROMA BUILDERS PRIVATE LIMITED (E-FILE)	
38	ITA 1119/MUM/2026	2019-20	[D] DADHIMATI CONTRACTING PRIVATE LIMITED (E-FILE)	
39	ITA 1146/MUM/2026	2013-14	[A] RAJESH GAURISHANKAR PODDAR (E-FILE)	
40	ITA 1147/MUM/2026	2014-15	[A] RAJESH GAURISHANKAR PODDAR (E-FILE)	
41	ITA 1403/MUM/2026	2014-15	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
42	ITA 1404/MUM/2026	2015-16	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
43	ITA 1405/MUM/2026	2016-17	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
44	ITA 1406/MUM/2026	2017-18	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
45	ITA 1407/MUM/2026	2018-19	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
46	ITA 1408/MUM/2026	2019-20	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
47	ITA 1409/MUM/2026	2020-21	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
48	ITA 1410/MUM/2026	2021-22	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
49	ITA 1411/MUM/2026	2022-23	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
50	ITA 1412/MUM/2026	2023-24	[A] RUNWAL DEVELOPERS LIMITED (E-FILE)	
51	ITA 1433/MUM/2026	2016-17	[A] RAJENDRA RAMNIKLAL KARIA THROUGH LEGAL HEIR SMT. SMITA RAJENDRA KARIA (E-FILE)	
52	ITA 1739/MUM/2026	2026-27	[A] DEWASI SAMAJ SEVA SAMITI NAVI MUMBAI (E-FILE)	
53	ITA 1741/MUM/2026	2017-18	[A] DIGNITY LIFESTYLE TRUST (E-FILE)	
54	ITA 1748/MUM/2026	2015-16	[D] RAJESH KUMAR RATILAL VANIGOTA (E-FILE)	
55	ITA 1759/MUM/2026	2017-18	[A] RELIANCE HOME FINANCE LIMITED (E-FILE)	
56	ITA 1804/MUM/2026	2015-16	[A] RAMAKANT RAMCHANDRA JADHAV (E-FILE)	
57	ITA 1812/MUM/2026	2027-28	[A] RAMANLAL SHAH ( PRADIPKUMAR & CO.) RELIGIOUS TRUST (E-FILE)	
58	ITA 1835/MUM/2026	2025-26	[A] RIFAH CHAMBER OF COMMERCE AND INDUSTRY (E-FILE)	
59	ITA 1846/MUM/2026	2011-12	[D] MANOHARISINGH NATHUSINGH DEORA (E-FILE)	
60	ITA 1847/MUM/2026	2015-16	[A] DEVANG KANUBHAI VORA	
61	ITA 1848/MUM/2026	2026-27	[A] METHIBAI DEVRAJ GUNDECHA CHARITABLE TRUST	

  
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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF D BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER  
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1195/MUM/2024	2014-15	[A] RAJESH JUGRAJ MADHANI	
2	ITA 2716/MUM/2025	2011-12	[A] DHARMENDRA MANSUKHLAL PARIKH (E-FILING)	
3	ITA 4989/MUM/2025	2017-18	[D] QYUKI DIGITAL MEDIA PRIVATE LIMITED (E-FILE)	
4	ITA 6566/MUM/2025	2013-14	[A] MONIL ASHWIN THAKKAR (E-FILE)	
5	ITA 6351/MUM/2025	2016-17	[A] RAWASSA CONSTRUCTION	
6	ITA 8553/MUM/2025	2016-17	[D] RAWASSA CONSTRUCTION (E-FILE)	
7	ITA 6468/MUM/2025	2017	[A] RELIABLE REALTOUCH (E-FILE)	
8	ITA 7778/MUM/2025	2015-16	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
9	ITA 7779/MUM/2025	2016-17	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
10	ITA 7780/MUM/2025	2017-18	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
11	ITA 7781/MUM/2025	2018-19	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
12	ITA 7782/MUM/2025	2019-20	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
13	ITA 7783/MUM/2025	2021-22	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
14	ITA 7784/MUM/2025	2022-23	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
15	ITA 7785/MUM/2025	2023-24	[A] RASHMIKANT POPATLAL AMIN (E-FILE)	
16	ITA 8243/MUM/2025	2014-15	[A] RAMESH PRAHLAD PATEL (E-FILE)	
17	ITA 8282/MUM/2025	2017-18	[A] SRI RAJESH NAVINCHANDRA SHAH	
18	ITA 8424/MUM/2025	2018-19	[A] MAAN HOUSING DEVELOPMENT (E-FILE)	
19	ITA 8675/MUM/2025	2008-09	[D] RENAISSANCE MICRO INFRASTRUCTURE AND REALTY PRIVATE LIMITED (E-FILE)	
20	ITA 1136/MUM/2026	2017-18	[D] DELNAZ HOMI SUKHESHWALLA (E-FILE)	
21	ITA 1849/MUM/2026	2026-27	[A] METHIBAI DEVRAJ GUNDECHA CHARITABLE TRUST	
22	ITA 1858/MUM/2026	2022-23	[A] SHRI ROHITKUMAR SHRIRAMLAL SRIVASTAVA	
23	ITA 1868/MUM/2026	2026-2027	[A] DEWASI SAMAJ SEVA SAMITI NAVI MUMBAI	
24	ITA 1869/MUM/2026	2014-15	[A] REDWOOD IT SERVICES PRIVATE LIMITED	
25	ITA 1883/MUM/2026	2015-16	[A] MOHAN LAXMAN PATIL (E-FILE)	
26	ITA 1885/MUM/2026	2014-15	[A] RITA KUMARIA (E-FILE)	
27	ITA 1891/MUM/2026	2012-13	[A] MAHENDRA FULCHAND SHAH (E-FILE)	
28	ITA 1910/MUM/2026	2023-24	[D] DEEPIKA ASHWIN MEHTA (E-FILE)	
29	ITA 1918/MUM/2026	2022-23	[A] MALKESHKUMAR ARVINDKUMAR SHAH	
30	ITA 1922/MUM/2026	N.A	[A] DADA SAHEB PHALKE ACADEMY	

  
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**08-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF D BENCH FOR 14-MAY-2026 (THURSDAY)**  
**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER**  
**AND HON'BLE BIJAYANANDA PRUETH, ACCOUNTANT MEMBER**  
**IN COURT ROOM 5**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2250/MUM/2024	2014-15	[A] DEVEN PRAKASHCHAND JAIN (E-FILING)	
2	ITA 7103/MUM/2025	2012-2013	[A] REX STRAUT CLOTHING (E-FILE)	
3	ITA 7212/MUM/2025	2014-15	[D] RAJENDRA DHANJI DEDHIA (E-FILE)	
4	ITA 7213/MUM/2025	2015-16	[D] RAJENDRA DHANJI DEDHIA (E-FILE)	
5	ITA 7233/MUM/2025	2015-16	[A] RAJESH LADODA SHETKAR	
6	ITA 7235/MUM/2025	2012-13	[A] RAJ GEMS	
7	ITA 1583/MUM/2025	2011-2012	[A] RAJ SHARADKUMAR AGARWAL (E-FILE)	
8	ITA 4114/MUM/2025	2014-15	[A] RAKESH M SHAH HUF (E-FILE)	
9	ITA 4277/MUM/2025	2018-19	[D] MADHU ANAND SHAH (E-FILE)	
10	ITA 4973/MUM/2025	2012-13	[A] DRISHA IMPEX PRIVATE LIMITED	
11	ITA 5767/MUM/2025	2018-19	[A] MULCHAND SHAMJI CHHEDA HUF	
12	ITA 5929/MUM/2025	2018-19	[D] MUKESH KUMAR KANAIYALAL SHAH (E-FILE)	
13	ITA 6659/MUM/2025	2019-20	[A] RAMESH KUMAR DAMANI (E-FILE)	
14	ITA 6696/MUM/2025	2013-2014	[A] RAJESH NANDKISHORE JHUNJHUNWALA (E-FILE)	
15	ITA 8742/MUM/2025	2020-21	[A] RELIANCE RETAIL LIMITED	
16	ITA 8850/MUM/2025	2020-21	[D] RELIANCE RETAIL LIMITED (E-FILE)	
17	ITA 810/MUM/2026	2013-14	[A] RARE JEWELS	
18	ITA 1930/MUM/2026	2022-23	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	
19	ITA 1931/MUM/2026	2023-24	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	
20	ITA 1932/MUM/2026	2024-25	[A] R MALL DEVELOPERS PRIVATE LIMITED (E-FILE)	
21	ITA 1942/MUM/2026	2022-23	[A] DIGHI OIL STORAGE PRIVATE LIMITED (E-FILE)	
22	ITA 1945/MUM/2026	2018-19	[A] THE MAHARASHTRA AGRO INDUSTRIES DEVELOPMENT CORPORATION LIMITED (E-FILE)	
23	ITA 1955/MUM/2026	2007-08	[D] MANISHA MANISH JAITHA (E-FILE)	
24	ITA 1956/MUM/2026	2009-10	[D] MANISHA MANISH JAITHA (E-FILE)	
25	ITA 1958/MUM/2026	2015-16	[D] RAJESH MANGALCHAND JHAVERI (E-FILE)	
26	ITA 1966/MUM/2026	2013-14	[D] RARE JEWELS (E-FILE)	
27	ITA 1970/MUM/2026	2015-16	[D] RADHESHYAM SAVARMAL AGRAWAL (E-FILE)	
28	ITA 1978/MUM/2026	2021-22	[A] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
29	ITA 1982/MUM/2026	2015-16	[A] DEEPA BRIJESH SINGH (E-FILE)	
30	ITA 1997/MUM/2026	2011-12	[A] MANEK PLASTICS	

  
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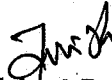
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3384/MUM/2024	2013-14	[D] KIRTI KUMAR HANJARIMAL JAIN (E-FILED)	
2	ITA 3596/MUM/2025	2017-18	[D] KALASH JEWELS (E-FILE)	
3	ITA 5404/MUM/2025	2017-18	[A] EMPOWER INDIA LIMITED (E-FILE)	
4	ITA 1711/MUM/2026	2013-14	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
5	ITA 1712/MUM/2026	2014-15	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
6	ITA 1713/MUM/2026	2015-16	[A] MERIDIAN CLOTHING COMPANY PRIVATE LIMITED	
7	ITA 1900/MUM/2026	2017-18	[D] TRENT HYPERMARKET PRIVATE LIMITED (E-FILE)	
8	ITA 1904/MUM/2026	2013-14	[D] KAMLASHRI BUILDERS (E-FILE)	
9	ITA 1905/MUM/2026	2014-15	[D] KAMLASHRI BUILDERS (E-FILE)	
10	ITA 1917/MUM/2026	2022-23	[A] HIGHPOINT PROPERTIES PVT LTD	
11	ITA 1934/MUM/2026	2018-19	[A] HARESH DAMJI SHAH (E-FILE)	
12	ITA 1954/MUM/2026	2023-24	[D] HINA NARAIN NARWANI (E-FILE)	
13	ITA 1973/MUM/2026	2022-23	[A] EVONIK INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 1993/MUM/2026	N.A	[A] EDULJI ALLBLESS BAUG	
15	ITA 1995/MUM/2026	N.A	[A] HEAL THE HEART FOUNDATION	
16	ITA 1996/MUM/2026	2026-27	[A] HEAL THE HEART FOUNDATION	

*J. Karhail*  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 40/MUM/2025	2020-21	[A] THRIUS PHARMA EXPERTIZE LLP	
2	ITA 7444/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
3	ITA 7942/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
4	BMA 35/MUM/2026	2017-18	[A] DR. SWATI GAUTAM ALLAHABADIA	
5	BMA 36/MUM/2026	2017-18	[A] DR. GAUTAM NANDKISHOR ALLAHABADIA	
6	ITA 1660/MUM/2026	2012-13	[A] KHALILULLA SALAMATULLA KHAN (E-FILE)	
7	ITA 2001/MUM/2026	2022-23	[A] KANAKRATNA EXIM PVT LTD	
8	ITA 2008/MUM/2026	2015-16	[A] HALLMARK LIFESPACE PRIVATE LIMITED	
9	ITA 2015/MUM/2026	2018-19	[A] HAR SHREE NATH MULTI TRADE PRIVATE LIMITED	
10	ITA 2024/MUM/2026	2015-16	[A] KIRIT DUNGARLAL SHAH (E-FILE)	
11	ITA 2058/MUM/2026	2022-23	[A] EBAY INDIA ECOMMERCE SERVICES PRIVATE LIMITED (E-FILE)	
12	ITA 2069/MUM/2026	2013	[D] EDELWEISS MULTI STRATEGY INVESTMENT (E-FILE)	
13	ITA 2076/MUM/2026	2026-2027	[A] HVS FOUNDATION (E-FILE)	
14	ITA 2077/MUM/2026	2020-21	[A] HUNUR NILAM ZAHRA (E-FILE)	
15	ITA 2114/MUM/2026	2016	[D] KARAN RAJU JUMANI (E-FILE)	
16	ITA 2115/MUM/2026	2017-18	[D] ETHAN CONSTRUCTIONS PRIVATE LIMITED (E-FILE)	
17	ITA 2125/MUM/2026	2010-11	[D] KUNAL GOVIND KATARIA	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

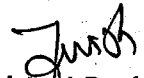
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2145/MUM/2026	2019-20	[A] KANCHAN WALI (SG)	
2	ITA 452/MUM/2026	2015-16	[A] HITESHA SACHIN TAKUR	
3	ITA 459/MUM/2026	2020-21	[A] TRAVEL FOOD SERVICES LIMITED (AS M/S. SNVK HOSPITALITY AND MANAGEMENT PVT LTD MERGED WITH TRAVEL FOOD SERVICE LTD)	
4	ITA 543/MUM/2026	2016	[D] KAKK FAMILY PRIVATE TRUST (E-FILE)	
5	ITA 1343/MUM/2026	N.A	[A] SHREE KANDIVALI YAYAM MANDIR (S.G.)	
6	ITA 1587/MUM/2026	2011-12	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
7	ITA 1588/MUM/2026	2012-13	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
8	ITA 1589/MUM/2026	2013-14	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
9	ITA 1590/MUM/2026	2014-15	[A] KESARI TOURS PRIVATE LIMITED (E-FILE)	
10	ITA 1598/MUM/2026	2026-27	[A] SAMATECH FOUNDATION (E-FILE)	
11	ITA 2130/MUM/2026	2018-19	[A] EMERSON PROCESS MANAGEMENT INDIA PRIVATE LIMITED	
12	ITA 2131/MUM/2026	2017-18	[A] EMERSON PROCESS MANAGEMENT INDIA PVT LTD	
13	ITA 2147/MUM/2026	N.A	[A] TARAMANI FOUNDATION	
14	ITA 2150/MUM/2026	N.A	[A] TARAMANI FOUNDATION	
15	ITA 2159/MUM/2026	2014-15	[A] HUYSSSEIN ISMAIL DAWOODANI LEGAL HEIR AHMED HUSSEIN DAWOODANI	
16	ITA 2160/MUM/2026	2013-14	[A] HUSSEIN ISMAIL DAWOODANI	
17	ITA 2161/MUM/2026	2019-20	[A] TECH CONSULTANCY AND SERVICES PRIVATE LIMITED	
18	ITA 2162/MUM/2026	2015-16	[A] TECK CONSULTANCY AND SERVICES PRIVATE LIMITED	
19	ITA 2163/MUM/2026	2013-14	[A] TECH CONSULTANCY AND SERVICE PRIVATE LIMITED	
20	ITA 2164/MUM/2026	2017-18	[A] TECK CONSULTANCY AND SERVICES PRIVATE LIMITED	
21	ITA 2165/MUM/2026	2014-15	[A] TECK CONSULTANCY AND SERVICES PRIVATE LIMITED	
22	ITA 2166/MUM/2026	2016-17	[A] TECK CONSULTANCY AND SERVICES PRIVATE LIMITED	
23	ITA 2223/MUM/2026	2008-09	[A] ESQUE FINMARK PVT LTD (E-FILE)	

**CAUSE LIST OF E BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

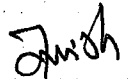
**IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 2224/MUM/2026	2018-19	[A] ESQUE FINMARK PVT LTD (E-FILE)	
25	ITA 2225/MUM/2026	2022-23	[A] ESQUE FINMARK PVT LTD (E-FILE)	
26	ITA 2254/MUM/2026	2022-23	[A] EROS TELEVISION INDIA PRIVATE LIMITED (E-FILE)	
27	ITA 2265/MUM/2026	2013-14	[D] HIRANANDANI FOUNDATION (E-FILE)	
28	ITA 2266/MUM/2026	2014-15	[D] HIRANANDANI FOUNDATION (E-FILE)	
29	ITA 2267/MUM/2026	2015-16	[D] HIRANANDANI FOUNDATION (E-FILE)	
30	ITA 2268/MUM/2026	2016-17	[D] HIRANANDANI FOUNDATION (E-FILE)	
31	ITA 2269/MUM/2026	2017-18	[D] HIRANANDANI FOUNDATION (E-FILE)	
32	ITA 2270/MUM/2026	2018-19	[D] HIRANANDANI FOUNDATION (E-FILE)	
33	ITA 2271/MUM/2026	2019-20	[D] HIRANANDANI FOUNDATION (E-FILE)	
34	ITA 2272/MUM/2026	2020-21	[D] HIRANANDANI FOUNDATION (E-FILE)	
35	ITA 2273/MUM/2026	2021-22	[D] HIRANANDANI FOUNDATION (E-FILE)	
36	ITA 2274/MUM/2026	2022-23	[D] HIRANANDANI FOUNDATION (E-FILE)	
37	ITA 2275/MUM/2026	2023-24	[D] HIRANANDANI FOUNDATION (E-FILE)	
38	ITA 2277/MUM/2026	2019-20	[D] TUFAIL AHMED BAKHSHULLAH SIDDIQUI (E-FILE)	
39	CO 168/MUM/2026	2019-20	[A] TUFAIL AHMED BAKHSHULLAH SIDDIQUI	
40	ITA 2294/MUM/2026	2015-2016	[D] KOYNA REALTY PRIVATE LIMITED (E-FILE)	
41	ITA 2302/MUM/2026	2015-16	[D] KIRTIKANT CHHOTALAL GORADIA (E-FILE)	
42	ITA 4403/MUM/2026	2027-28 To 2031-32	[A] KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST (E-FILE)	
43	ITA 4404/MUM/2026	2027-28 To 2036-37	[A] KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST (E-FILE)	
44	ITA 4436/MUM/2026	2027-28 To 2031-32	[A] KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST (E-FILE)	
45	ITA 4437/MUM/2026	2027-28 To 2036-37	[A] KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF E BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER  
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6017/MUM/2024	2017-18	[A] KINTU KISHORE BAJAJ (U/S 263)	
2	ITA 8894/MUM/2025	2019-2020	[A] KIRAN AMRITLAL PANCHAL (E-FILE)	
3	ITA 400/MUM/2026	2012-13	[A] HANUMANT HOLDINGS PRIVATE LIMITED (E-FILE)	
4	ITA 2330/MUM/2026	2015-16	[A] KEDAARA CAPITAL ADVISORS LLP	
5	ITA 2337/MUM/2026	2022-23	[A] KNK SHIP MANAGEMENT (E-FILE)	
6	ITA 2342/MUM/2026	2017-18	[D] HARESH RATILAL TRIVEDI (E-FILE)	
7	ITA 2350/MUM/2026	2017-18	[A] EVERSMILE CONSTRUCTION COMPANY PVT LTD (E-FILE)	
8	ITA 2351/MUM/2026	2019-20	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
9	ITA 2360/MUM/2026	2012-13	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
10	ITA 2362/MUM/2026	2015-16	[D] HARI KRISHNA EXPORTS PRIVATE LIMITED (E-FILE)	
11	ITA 2364/MUM/2026	2018-19	[A] EROS INTERNATIONAL MEDIA LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 426/MUM/2026	2019-20	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
2	IT(SS)A 427/MUM/2026	2020-21	[A] SMASH FACTOR SPORTS PRIVATE LIMITED (E-FILE)	
3	SA 25/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED	
4	SA 26/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED	
5	ITA 1029/MUM/2025	2016-17	[A] VODAFONE IDEA LIMITED (E-FILING)	
6	ITA 1030/MUM/2025	2017-18	[A] VODAFONE IDEA LIMITED (E-FILING)	
7	ITA 3030/MUM/2025	2016	[D] VODAFONE IDEA LIMITED (E-FILE)	
8	ITA 1522/MUM/2026	2015-16	[A] SHRI VENKATESH MULTI STATE CO-OPERATIVE CREDIT SOCIETY (E-FILE)	
9	ITA 1523/MUM/2026	2016-17	[A] SHRI VENKATESH MULTI STATE CO-OPERATIVE CREDIT SOCIETY (E-FILE)	
10	ITA 1851/MUM/2026	2011-12	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LTD	
11	ITA 1852/MUM/2026	2012-13	[A] SHRI SOMESHWAR SAHAKARI SAKHAR	
12	ITA 1853/MUM/2026	2016-17	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LTD	
13	ITA 1854/MUM/2026	2009-10	[A] SHRI SOMESHWAR SAHAKARI SAKHAR KARKHANA LTD	
14	ITA 109/MUM/2024	2021-22	[A] SHRI VIKAS BAHL	
15	ITA 6635/MUM/2025	2019-20	[A] JODIYA WATER BDESALINATION LIMITED	
16	ITA 9130/MUM/2025	2012-13	[A] SURESHKUMAR PARASHMAL JAIN (E-FILE)	
17	ITA 9182/MUM/2025	2014-15	[A] JAYANT IMPEX PVT LTD (E-FILE)	
18	ITA 93/MUM/2026	N.A	[A] MUFTI KIFAYATULLAH MEMORIAL TRUST	
19	ITA 504/MUM/2026	2020-21	[A] SINGIREDDY BAL REDDY (E-FILE)	
20	ITA 9303/MUM/2025	2015-16	[D] UNITED EDUCATION SOCIETY (E-FILE)	
21	ITA 1269/MUM/2026	2021-22	[A] SHRI SAIBABA CHARITABLE TRUST (E-FILE)	
22	ITA 1612/MUM/2026	2025-26	[A] JAT SAMAJ (E-FILE)	

**CAUSE LIST OF F BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
23	ITA 1878/MUM/2026	2012-13	[A] SHWET DIAM (E-FILE)	
24	ITA 1886/MUM/2026	2005-06	[A] LATE SHRI SANDEEP SHYAM TANDON (E-FILE)	
25	ITA 1893/MUM/2026	2021-22	[A] SHAMBHUSINGH BHANWARSINGH DEVDA (E-FILE)	
26	ITA 1906/MUM/2026	2014-15	[D] SYNDICATE BANK (MERGED WITH CARANA BANK) (E-FILE)	
27	ITA 1911/MUM/2026	2018-19	[D] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	ITA 1044/MUM/2026	2012-13	[A] VIVEK JAGANNATH BHOLE (E-FILE)	
2	ITA 1045/MUM/2026	2012-13	[A] VIVEK JAGANNATH BHOLE (E-FILE)	
3	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
4	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
5	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
6	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
7	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
8	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
9	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
10	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
11	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
12	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
13	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
14	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
15	ITA 463/MUM/2026	2009-10	[A] SHYAM NARAYAN AND BROTHERS (E-FILE)	
16	ITA 464/MUM/2026	2010-11	[A] SHYAM NARAYAN AND BROTHERS (E-FILE)	
17	ITA 9036/MUM/2025	2013	[D] S K REALTY (E-FILE)	
18	ITA 9120/MUM/2025	2014-15	[D] S K REALTY (E-FILE)	
19	ITA 6768/MUM/2025	2018-19	[A] MD TRANSCON PRIVATE LIMITED (SUCCESSOR TO ASHTAVINAYAKA CONSTRUCTION)	
20	ITA 9041/MUM/2025	2014-15	[A] JUGRAJ R JAIN HUF	
21	ITA 1933/MUM/2026	2017-18	[A] URMI MANOJ DAISARIA (E-FILE)	
22	ITA 480/MUM/2026	2021-22	[A] J.M.C JEWELS (E-FILE)	

**CAUSE LIST OF F BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 928/MUM/2026	2012-13	[A] MOHAMMED OWAIS KHAN (E-FILE)	
24	ITA 980/MUM/2026	2017-18	[D] MADHU LAXMI CHARITABLE TRUST (E-FILE)	
25	ITA 1983/MUM/2026	2016-17	[A] FIRSTSOURCE SOLUTIONS LIMITED (E-FILE)	
26	ITA 2079/MUM/2026	2014-15	[A] JINDAL COMBINES PVT LTD (E-FILE)	
27	ITA 2085/MUM/2026	2015-2016	[A] JASMINE JOSEPH MELVIN (E-FILE)	
28	ITA 2089/MUM/2026	2014-15	[A] JIND HARYANA BORDER TOLL ROAD PRIVATE LIMITED (E-FILE)	
29	ITA 2092/MUM/2026	2009-2010	[A] VALARAM MEHRAJI CHOUDHARY (E-FILE)	
30	ITA 2095/MUM/2026	2013-14	[A] JAGDISHPRASAD BUBNA FAMILY TRUST (E-FILE)	
31	ITA 2096/MUM/2026	2011-2012	[A] UDAY NAGPURE (E-FILE)	
32	ITA 2104/MUM/2026	2009-10	[D] FLORA SECURITIES (E-FILE)	
33	ITA 5287/MUM/2024	2018-2019	[A] MUKESH K. JAIN	
34	ITA 6941/MUM/2025	2011-12	[A] VIJAY BIHARI KANDHARI	
35	ITA 9258/MUM/2025	2014-15	[D] SHASHIKANT DEVJI THAKKER (E-FILE)	
36	ITA 9482/MUM/2025	2010-2011	[A] VIRJIBHAI KALYANBHAI KUKADIYA (E-FILE)	
37	ITA 9488/MUM/2025	2010-2011	[A] VALLABHBHAI PARSOTTAMBHAI SURANI (E-FILE)	
38	ITA 9489/MUM/2025	2010-2011	[A] JIVRAJBHAI P SURANI (E-FILE)	
39	ITA 1297/MUM/2026	2022-23	[A] MANOJ KUMAR DIVAKARAN	
40	ITA 1357/MUM/2026	2015-16	[A] JAYESH DEDHIA (LEGAL REP. OF NEELAM DEDHIA) (E-FILE)	
41	ITA 1429/MUM/2026	2020-2021	[A] VAIBHAV MORARKA (E-FILE)	
42	ITA 2133/MUM/2026	2018-19	[A] MR. UDAY KANTILAL DESAI	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 9201/MUM/2025	2014-15	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
2	ITA 9202/MUM/2025	2015-16	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
3	ITA 9203/MUM/2025	2016-17	[D] VGS REALTY CONSTRUCTION PRIVATE LIMITED (E-FILE)	
4	ITA 2187/MUM/2026	2003-04	[A] JOHNSON & JOHNSON PRIVATE LIMITED (AS SUCCESSOR TO SYNTHES MEDICAL PRIVATE LIMITED, PAN AAACM3591K) (E-FILE)	
5	ITA 2188/MUM/2026	2007-08	[A] JOHNSON & JOHNSON PRIVATE LIMITED (E-FILE)	
6	ITA 1515/MUM/2026	2019-20	[A] SUMITRA SAHAKARI PATPEDHI MARYADIT (E-FILE)	
7	ITA 1516/MUM/2026	2020-21	[A] SUMITRA SAHAKARI PATPEDHI MARYADIT (E-FILE)	
8	ITA 653/MUM/2025	2016-17	[A] VIKRAN ENGINEERING LIMITED (E-FILING)	
9	ITA 4923/MUM/2025	2011-12	[A] SANOBAR INFRASTRUCTURE PRIVATE LIMITED	
10	ITA 510/MUM/2026	2018-19	[A] SUMIT GARDEN GROVE CONSTRUCTION LLP (E-FILE)	
11	ITA 530/MUM/2026	2021-2022	[A] FAHAD WAGHOO (E-FILE)	
12	ITA 623/MUM/2026	2017-2018	[A] STYLE WORLD (E-FILE)	
13	ITA 1126/MUM/2026	2010-11	[D] JANGID PROPERTIES (E-FILE)	
14	ITA 2138/MUM/2026	2013-14	[A] JAYA PARMANAND PATEL	
15	ITA 2185/MUM/2026	2016-17	[A] FARMERS FORTUNE (INDIA) PRIVATE LIMITED (E-FILE)	
16	ITA 2212/MUM/2026	2014-15	[A] JAGDISH ISHWARDAS NIHALANI (E-FILE)	
17	ITA 2227/MUM/2026	2021-22	[A] VORACIOUS ENTERPRISES PRIVATE LIMITED (E-FILE)	
18	ITA 2232/MUM/2026	2016-2017	[A] JIVRAJ AMBAVI KARANIYA (E-FILE)	
19	ITA 2260/MUM/2026	2021-22	[D] FIRMENICH AROMATICS PRODUCTION (INDIA) PRIVATE LIMITED (E-FILE)	
20	ITA 2261/MUM/2026	2019-20	[D] UNIVERSITY OF MUMBAI (E-FILE)	
21	ITA 2295/MUM/2026	2013-14	[D] VEENA RAJENDRA CHATURVEDI (E-FILE)	

**CAUSE LIST OF F BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
22	ITA 2300/MUM/2026	2016-17	[D] VEDARAMBH PROPERTIES LLP (E-FILE)	
23	ITA 6140/MUM/2025	2012-13	[A] SHRI JAYANT BHOGILAL SHAH	
24	ITA 7981/MUM/2025	2018-19	[A] VIMLA ASHOK KOTHARI (E-FILE)	
25	ITA 9141/MUM/2025	2014-15	[A] SHIV PRAKASH ROONGTA HUF (E-FILE)	
26	ITA 9325/MUM/2025	2014-15	[A] M/S. VINANT TRUST	
27	ITA 120/MUM/2026	2020-21	[A] SUCHIT KANTILAL LOTIA (E-FILE)	

*Judh*  
Assistant Registrar  
sid 08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF F BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 7**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6848/MUM/2025	2022-23	[D] MIKLENS BIO PRIVATE LIMITED (E-FILE)	
2	ITA 7019/MUM/2025	2022-23	[A] MIKLENS BIO PVT LTD	
3	ITA 6821/MUM/2025	2020-21	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
4	ITA 6822/MUM/2025	2021-22	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
5	ITA 6823/MUM/2025	2022-23	[D] MIDAS & BHOOMI ASSOCIATES (E-FILE)	
6	ITA 6937/MUM/2025	2022-23	[A] MIDAS AND BHOOMI ASSOCIATES	
7	ITA 6938/MUM/2025	2021-22	[A] MIDAS AND BHOOMI ASSOCIATES	
8	ITA 6939/MUM/2025	2020-21	[A] MIDAS AND BHOOMI ASSOCIATES	
9	ITA 6951/MUM/2025	2019-20	[A] MIDAS AND BHOOMI ASSOCIATES	
10	ITA 2377/MUM/2026	2026-27	[A] JAPANESE BUDH MANDIR VIHAR TRUST (E-FILE)	
11	ITA 2378/MUM/2026	AAATJ0106E	[A] JAPANESE BUDH MANDIR VIHAR TRUST (E-FILE)	
12	ITA 2443/MUM/2026	2004-05	[D] JOHNSON & JOHNSON PRIVATE LIMITED (E-FILE)	
13	ITA 2385/MUM/2026	2003-04	[D] JOHNSON & JOHNSON PRIVATE LIMITED (E-FILE)	
14	ITA 1681/MUM/2026	2024-2025	[A] FIRST COMMANDMENT FOUNDATION (E-FILE)	
15	ITA 465/MUM/2026	2015-16	[A] SANJAY HARISHCAHNDRA WARANG (E-FILE)	
16	ITA 1682/MUM/2026	2025-2026	[A] FIRST COMMANDMENT FOUNDATION (E-FILE)	
17	ITA 7182/MUM/2025	2017-18	[A] JAGDISH MADHUKAR CHAUDHARI (HUF) (E-FILE)	
18	ITA 8513/MUM/2025	2016-17	[A] VIiking TECHNOLOGY & TRADE PVT. LTD. (E-FILE)	
19	ITA 2238/PUN/2024	2015	[D] JITENDRA NIRANJAN KEWALRAMANI	
20	ITA 472/MUM/2026	2011-12	[D] SAI PALACE HOTELS PVT.LTD (E-FILE)	
21	ITA 1002/MUM/2026	2018-19	[D] JYOTIPRASAD TAPARIA (E-FILE)	
22	ITA 1093/MUM/2026	2013-14	[A] MANIMUDRA VINCOM PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF F BENCH FOR 14-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER**

**IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 7727/MUM/2025	2014-15	[A] VELOCITY REAL ESTATE PVT. LTD. (E-FILE)	
24	ITA 7921/MUM/2025	2013-14	[A] UNITYUPLIFT HOMES LLP	
25	ITA 9/MUM/2026	2018-19	[D] MOHAMMED AFZAL MUCHHADA (E-FILE)	
26	ITA 10/MUM/2026	2020-21	[A] MALACCA FOREX PVT LTD	
27	ITA 1512/MUM/2026	2017-18	[A] MOSE VALLEY EDUCATION TRUST (E-FILE)	
28	ITA 1668/MUM/2026	2018	[D] FOUNTAINHEAD ENTERTAINMENT PVT. LTD. (E-FILE)	
29	ITA 1729/MUM/2026	2018-19	[A] SEMPLICE CORPORATE SOLUTIONS PRIVATE LIMITED (E-FILE)	
30	ITA 2312/MUM/2026	2012-13	[A] TARUN VINOD AMBAWAT LEGAL HEIR OF LATE VINODKUMAR GHISULAL SHAH	
31	ITA 2313/MUM/2026	2014-15	[A] JIGNESH H SHAH	
32	ITA 2356/MUM/2026	2016-17	[D] UNICHEM LABORATORIES LIMITED (E-FILE)	
33	ITA 2373/MUM/2026	2010-11	[A] JYOTI SATISH NAIK AS WIFE AND LEGAL HEIR OF LATE SATISH P. NAIK (E-FILE)	
34	ITA 2397/MUM/2026	2008-09	[D] VIVEK TALWAR (E-FILE)	
35	ITA 2399/MUM/2026	2010-11	[A] JITENDRA MADANLAL MEHTA (E-FILE)	

  
Assistant Registrar  
9/1 08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**


Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5550/MUM/2024	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
2	ITA 5553/MUM/2024	2019-20	[A] GOAN HOTELS & REALTY PRIVATE LIMITED	
3	IT(SS)A 1311/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
4	ITA 1312/MUM/2025	2013-14	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
5	IT(SS)A 1313/MUM/2025	2014-15	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
6	IT(SS)A 1314/MUM/2025	2015-16	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
7	ITA 1315/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
8	IT(SS)A 1316/MUM/2025	2016-17	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
9	IT(SS)A 1317/MUM/2025	2017-18	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
10	IT(SS)A 1318/MUM/2025	2018-19	[A] GOAN HOTELS & REALTY PRIVATE LIMITED (E-FILE)	
11	ITA 1401/MUM/2025	2014-15	[D] SHEMON JEWELS (E-FILE)	
12	ITA 4297/MUM/2025	2010-11	[A] ZYKA MERCHANDISE PRIVATE LIMITED (E-FILE)	
13	ITA 4963/MUM/2025	2013-14	[A] M/S. GLODYNE PEOPLEPOWER LIMITED	
14	ITA 4994/MUM/2025	2013-14	[A] GLODYNE PEOPLEPOWER LIMITED (E-FILE)	
15	ITA 5585/MUM/2025	2018-19	[A] SHYAMSUNDER BANSIDHAR REENGUSIA (E-FILE)	
16	ITA 5603/MUM/2025	2020-21	[A] SHETH DEVELOPERS PRIVATE LIMITED	
17	ITA 5604/MUM/2025	2018-19	[A] SHETH DEVELOPERS PRIVATE LIMITED	
18	ITA 6204/MUM/2025	2020-21	[D] SHETH DEVELOPERS PRIVATE LIMITED (E-FILE)	
19	ITA 5605/MUM/2025	2018-19	[A] SHETH CORP PRIVATE LIMITED	
20	ITA 5690/MUM/2025	2013-14	[D] SUDITUL TRADING & INVESTMENT COMPANY PRIVATE LIMITED (E-FILE)	

**CAUSE LIST OF G BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
21	ITA 6071/MUM/2025	2023-24	[A] MR. SACHIV SAHNI	
22	ITA 6843/MUM/2025	2023-2024	[D] SACHIV SAHNI (E-FILE)	
23	ITA 6901/MUM/2025	2020-2021	[D] SACHIV SAHNI (E-FILE)	
24	ITA 6874/MUM/2025	2018-19	[A] SHREEM PROPERTIES	
25	ITA 6882/MUM/2025	2010-11	[A] ZIPPY FINANCE PRIVATE LIMITED	
26	ITA 6905/MUM/2025	2008-09	[A] SUVIDHA SECURITIES PRIVATE LIMITED (E-FILE)	
27	ITA 7083/MUM/2025	2012-13	[D] SBI GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
28	ITA 7084/MUM/2025	2013-14	[D] SBI GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
29	ITA 7085/MUM/2025	2014-15	[D] SBI GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
30	CO 377/MUM/2025	2012-13	[A] SBI GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
31	CO 378/MUM/2025	2013-14	[A] SBI GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
32	CO 379/MUM/2025	2014-15	[A] SBI GENERAL INSURANCE COMPANY LIMITED (E-FILE)	
33	ITA 266/MUM/2026	AY 2022- 23	[A] WELLNESS FOREVER HEALTHTECH PRIVATE LIMITED (E-FILE)	

  
**Assistant Registrar**  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**


<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
1	WTA 12/MUM/2025	2009-10	[D] XERXES KRISHNA RAO (E-FILE)	
2	ITA 1213/MUM/2025	2008-09	[A] SAMIR SHANTILAL DOSHI (E-FILE)	
3	ITA 6542/MUM/2025	2014-15	[A] SACHIN DINESH MEHTA (E-FILE)	
4	ITA 6092/MUM/2025	2011-12	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
5	ITA 6093/MUM/2025	2012-13	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVIATE LIMITED (E-FILE)	
6	ITA 7033/MUM/2025	2009-10	[D] GEMINI ALUMINIUM TRADING COMPANY PVT. LTD (E-FILE)	
7	ITA 7034/MUM/2025	2010-11	[D] GEMINI ALUMINIUM TRADING COMPANY PRIVATE LIMITED (E-FILE)	
8	ITA 6982/MUM/2025	2011-12	[D] GOLDMOHUR DESIGNS & APPAREL LTD. (E-FILE)	
9	ITA 7133/MUM/2025	2011-12	[D] SUPREME REALITY PRIVATE LIMITED (E-FILE)	
10	ITA 7153/MUM/2025	2017-18	[A] SITARAJ JEWELLERY PVT LTD	
11	ITA 7216/MUM/2025	2012-13	[A] SHRUTI MERCANTILE PRIVATE LIMITED (E-FILE)	
12	ITA 7358/MUM/2025	2018-19	[A] SHREEM INC	
13	ITA 7380/MUM/2025	2009-10	[A] S D JAVERI HOLDINGS PVT LTD	
14	ITA 7548/MUM/2025	2017-18	[A] M/S. STARLIGHT SYSTEMS (I) LLP (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
15	ITA 7549/MUM/2025	2018-19	[A] M/S. STARLIGHT SYSTEMS PRIVATE LIMITED (NOW MERGED WITH SUNTECK REALTY LTD) (E-FILE)	
16	ITA 8007/MUM/2025	2013-14	[A] SUGANDHA MADHUKAR SHETTY	
17	ITA 8247/MUM/2025	2011-12	[A] SHARAD MAHENDRA MEHTA (E-FILE)	
18	ITA 8330/MUM/2025	2015-16	[A] SHRI GANPAT PUKHRAJ JAIN	
19	ITA 8442/MUM/2025	2020-21	[A] GUNDECHA BUILDERS (E-FILE)	
20	ITA 8676/MUM/2025	2020	[D] GUNDECHA BUILDERS (E-FILE)	

**CAUSE LIST OF G BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
21	ITA 8528/MUM/2025	2016-17	[A] WORSTED OVERSEAS TRADING LLP	
22	ITA 8737/MUM/2025	2018-19	[A] WORSTED OERSEAS TRADING	
23	ITA 8652/MUM/2025	2017-18	[A] WORSTED OVERSEAS TRADING LLP	
24	ITA 8898/MUM/2025	2019-20	[A] WORSTED OVERSEAS TRADING LLP	
25	ITA 9050/MUM/2025	2020-21	[A] WORSTED OVERSEAS TRADING LLP	
26	ITA 1120/MUM/2026	2015-16	[D] GOPAL LACHMANDAS RAHEJA (DECEASED) (E-FILE)	
27	ITA 1689/MUM/2026	2017-18	[A] GLOBEOP FINANCIAL SERVICES (INDIA) PRIVATE LIMITED (E-FILE)	
28	ITA 1695/MUM/2026	2011-12	[A] GHEWARCHAND LALCHAND JOGANI (E-FILE)	
29	ITA 1765/MUM/2026	2012-13	[A] GHEWARCHAND LALCHAND JOGANI (E-FILE)	
30	ITA 1766/MUM/2026	2013-14	[A] GHEWARCHAND LALCHAND JOGANI (E-FILE)	
31	ITA 1725/MUM/2026	2024-25	[A] GOD IS LOVE CHARITABLE TRUST (E-FILE)	
32	ITA 1737/MUM/2026	2019-20	[A] YERROWDA INVESTMENTS LIMITED (E-FILE)	
33	ITA 1784/MUM/2026	2019-20	[A] YERROWDA INVESTMENTS LIMITED	

  
**Assistant Registrar**  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2898/MUM/2026	2023-24	[A] SNV AVIATION PRIVATE LIMITED (E-FILE (SG))	
2	ITA 2875/MUM/2022	2018-19	[A] GULERMAK TPL JOINT VENTRE (HIGH COURT DIRECTION)	
3	ITA 2876/MUM/2022	2017-18	[A] GULERMAK TPL JOINT VENTURE (HIGH COURT DIRECTION)	
4	ITA 461/MUM/2024	2017-18	[A] GOMA PROCESS TECHNOLOGIES PVT LTD	
5	ITA 1906/MUM/2024	2018-19	[A] GODREJ PROPERTIES LTD	
6	ITA 1907/MUM/2024	2018-19	[A] GODREJ PROPERTIES LTD	
7	ITA 2503/MUM/2025	2012-13	[A] WORLDWIDE ONLINE SERVICES PVT LTD	
8	ITA 2832/MUM/2025	2012-13	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
9	ITA 3756/MUM/2025	2017-18	[A] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED	
10	ITA 3990/MUM/2025	2017-18	[D] WORLDWIDE ONLINE SERVICES PRIVATE LIMITED (E-FILE)	
11	ITA 6783/MUM/2025	6783	[A] M/S GENERAL SOAPS	
12	ITA 6868/MUM/2025	2020-21	[A] ZEE AKAASH NEW PRIVATE LIMITED	
13	ITA 6869/MUM/2025	2019-20	[A] ZEE AKAASH NEWS PRIVATE LIMITED	
14	ITA 6870/MUM/2025	2022-23	[A] ZEE MEDIA CORPORATION LIMITED	
15	ITA 6871/MUM/2025	2019-20	[A] ZEE MEDIA CORPORATION LIMITED	
16	ITA 9076/MUM/2025	2020-21	[A] ZEE MEDIA CORPORATION LTD.	
17	ITA 6956/MUM/2025	2010-11	[A] SHREE GAURISHANKAR DEVELOPERS PVT LTD	
18	ITA 6984/MUM/2025	2011-2012	[D] GALAXY SURFACTANTS LIMITED (E-FILE)	
19	CO 25/MUM/2026 (ITA 6984/MUM/2025)	2011-2012	[A] GALAXY SURFACTANTS LIMITED	
20	ITA 7145/MUM/2025	2016-17	[A] WSFX GLOBAL PAY LIMITED (E-FILE)	
21	ITA 8005/MUM/2025	2018-19	[A] GREATWHITE GLOBAL PVT LTD	

**CAUSE LIST OF G BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 8020/MUM/2025	2017-18	[A] SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	
23	ITA 8103/MUM/2025	2019-20	[A] YOGITA KAILAS BELVALKAR (E-FILE)	
24	ITA 8352/MUM/2025	2017-18	[A] SHIKHA SIDDHARTH SINGHI (E-FILE)	
25	ITA 9320/MUM/2025	2010-11	[A] SADGURU ENTERPRISES	
26	ITA 9322/MUM/2025	2011-12	[A] SADGURU ENTERPRISES	
27	ITA 9395/MUM/2025	2016-17	[A] SHREEPATHY SHANKARAN PANDALAI (E-FILE)	
28	ITA 1109/MUM/2026	2012-13	[A] YUSUF HASANALLY NETTERWALA (E-FILE)	
29	ITA 1186/MUM/2026	2017-18	[A] ZIA SALIM DESAI	
30	ITA 1841/MUM/2026	2012-13	[D] GIRAFFE DEVELOPERS PVT LTD (E-FILE)	
31	ITA 1842/MUM/2026	2014-15	[D] GIRAFFE DEVELOPERS PVT LTD (E-FILE)	
32	ITA 1876/MUM/2026	2020-21	[A] YES BANK LIMITED (E-FILE)	
33	ITA 1877/MUM/2026	AAACY2068D	[A] YES BANK LIMITED (E-FILE)	
34	ITA 1897/MUM/2026	2017-18	[A] YUVRAJ LAXMAN GOUD (E-FILE)	
35	ITA 1898/MUM/2026	2020-21	[A] YASHMITH RAJENDRA CHOUDHARY (E-FILE)	

  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF G BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2582/MUM/2023	2008-09	[A] M/S. STRAWBERRY CONSTRUCTION PVT LTD	
2	ITA 2584/MUM/2023	2009-10	[A] M/S. STARAWBERRY CONSTRUCTION PVT LTD	
3	ITA 2585/MUM/2023	2013-14	[A] M/S. STRAWBERRY CONSTRUCTION PVT LTD	
4	ITA 2586/MUM/2023	2014-2015	[A] M/S STRAWBERRY CONSTRUCTION PRIVATE LIMITED	
5	ITA 3133/MUM/2023	2014-15	[D] STRAWBERRY CONSTRUCTIONS PRIVATE LIMITED	
6	ITA 3136/MUM/2023	2013-14	[D] STRAWBERRY CONSTRUCTIONS PRIVATE LIMITED	
7	ITA 2583/MUM/2023	2008-09	[A] M/S. RAMNAGAR DEVELOPMENT CORPORATION	
8	ITA 3137/MUM/2023	2008-09	[D] RAMNAGAR DEVELOPMENT CORPORATION	
9	ITA 2781/MUM/2023	2014-15	[A] M/S. AKSHAR SHANTI REALTORS PRIVATE LIMITED (RM)	
10	ITA 2782/MUM/2023	2013-14	[A] M/S. AKSHAR SHANTI REALTORS PRIVATE LIMITED (RM)	
11	ITA 3590/MUM/2023	2014-15	[D] AKSHAR SHANTI REALTORS PRIVATE LIMITED (RM)	
12	ITA 3126/MUM/2023	2014-15	[D] BHARAT SHANTILAL SHAH (E-FILED APPEAL)	
13	ITA 3127/MUM/2023	2012-13	[D] BHARAT SHANTILAL SHAH (E-FILED APPEAL)	
14	ITA 3129/MUM/2023	2011-12	[D] BHARAT SHANTILAL SHAH (E-FILED APPEAL)	
15	ITA 3130/MUM/2023	2010-11	[D] BHARAT SHANTILAL SHAH (E-FILED APPEAL)	
16	ITA 3226/MUM/2023	2011-12	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	
17	ITA 3286/MUM/2023	2012-13	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED (RM)	
18	ITA 3287/MUM/2023	2013-14	[A] PNK SPACE DEVELOPMENT PVT LTD	
19	ITA 3288/MUM/2023	2014-15	[A] PNK SPACE DEVELOPMENT PVT LTD	
20	ITA 7284/MUM/2025	2015-16	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	
21	ITA 2780/MUM/2023	2014-15	[A] MR. NILESH SHANTILAL TANK (RM)	
22	ITA 3598/MUM/2023	2014-15	[D] NILESH SHANTILAL TANK (E-FILING) (RM)	
23	ITA 3607/MUM/2023	2013-14	[D] NILESH SHANTILAL TANK (E-FILING) (RM)	

**CAUSE LIST OF G BENCH FOR 14-MAY-2026 (THURSDAY)**

**BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE RAHUL CHAUDHARY, JUDICIAL MEMBER**

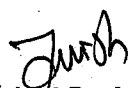
**IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
24	ITA 8062/MUM/2025	2023-24	[A] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
25	ITA 8183/MUM/2025	2023-24	[D] SP ELECTROSOLUTIONS PRIVATE LIMITED (E-FILE)	
26	ITA 1775/MUM/2026	2016-17	[A] SANT ROHIDAS LEATHER INDUSTRIES AND CHARMAKAR DEVELOPMENT CORPORATION LIMITED	
27	ITA 1923/MUM/2026	2022-23	[A] SANJANA CRYOGENIC STORAGES LTD	
28	ITA 1935/MUM/2026	2020-21	[A] SHAREKHAN LIMITED (E-FILE)	
29	ITA 1936/MUM/2026	2027-28	[A] SHRI NARSINGLANE SWETAMBER MURTIPUJAK JAIN SANGH (E-FILE)	

  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1023/MUM/2026	2022-23	[A] SKILLNET SOLUNATION INDIA PRIVATE LIMITED (SG)	
2	SA 119/MUM/2025	2020-21	[A] TATA CHEMICALS LIMITED	
3	SA 118/MUM/2025	2018-2019	[A] TATA CHEMICALS LIMITED	
4	ITA 2151/MUM/2014	2009-10	[D] TATA CHEMICALS LTD	
5	ITA 1522/MUM/2015	2010-11	[A] TATA CHEMICALS LTD	
6	ITA 1762/MUM/2015	2010-11	[D] TATA CHEMICALS LTD	
7	ITA 1558/MUM/2014	2009-10	[A] TATA CHEMICALS LTD	
8	ITA 1480/MUM/2016	2011-12	[D] TATA CHEMICALS LTD	
9	ITA 1946/MUM/2017	2012-13	[A] TATA CHEMICALS LTD	
10	ITA 472/MUM/2018	2013-14	[A] TATA CHEMICALS LTD	
11	ITA 2833/MUM/2019	2014-15	[A] TATA CHEMICALS LTD	
12	ITA 1589/MUM/2016	2011-12	[A] TATA CHEMICALS LTD	
13	ITA 1209/MUM/2021	2016-17	[A] TATA CHEMICALS LTD.	
14	ITA 1279/MUM/2023	2018-2019	[A] TATA CHEMICALS LIMITED	
15	ITA 4013/MUM/2024	2020-21	[A] TATA CHEMICALS LIMITED	
16	ITA 187/MUM/2026	2022-23	[A] TATA CHEMICALS LIMITED	
17	ITA 1016/MUM/2026	2022-23	[A] SHELL INDIA MARKETS PRIVATE LIMITED	
18	ITA 2192/MUM/2022	2018-19	[A] SEALED AIR PACKAGING MATERIALS (INDIA) LLP	
19	ITA 944/MUM/2026	2022-2023	[A] INDOSPACE BOMMASANDRA LOGISTICS PARK PRIVATE LIMITED (E-FILE)	
20	ITA 915/MUM/2026	2022-23	[A] TORAY INTERNATIONAL INDIA PRIVATE LIMITED	
21	ITA 898/MUM/2026	2009-10	[A] MANTHAN HASMUKH MODI (SMC)	
22	ITA 902/MUM/2026	2012-13	[A] ULKA CHANDRASHEKHAR NAIR (SMC)	
23	ITA 907/MUM/2026	2011-12	[A] PRAKASH S LADHA (SMC)	

  
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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1940/MUM/2015	2010-11	[D] THOMSON REUTERS INDIA P.LTD	
2	ITA 2467/MUM/2015	2010-11	[A] THOMSON REUTERS INDIA P.LTD	
3	ITA 2235/MUM/2017	2012-13	[A] THOMSON REUTERS INTERNATIONAL SERVICES P.LTD	
4	ITA 6765/MUM/2017	2013-14	[A] THOMSON REUTERS INTERNATIONAL SERVICES P.LTD	
5	ITA 509/MUM/2018	2013-14	[A] THOMSON REUTERS INDIA P.LTD	
6	ITA 7860/MUM/2019	2015-16	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT LTD.(SUCCESSOR IN INTEREST TO THOMSON REUTERS INDIA SERVICES PVT LTD)	
7	ITA 1080/MUM/2021	2016-17	[A] THOMSON REUTERS INTERNATIONAL SERVICES P. LTD (SUCCESSOR-IN-INTEREST TO THOMSON REUTERS INDIA SERVICES P. LTD)	
8	ITA 611/MUM/2022	2017-18	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT.LTD(SUCCESSOR IN INTEREST TO THOMSON REUTERS INDIA SERVICES PVT. LTD)	
9	ITA 2510/MUM/2022	2018-2019	[A] THOMSON REUTERS INDIA PVT LTD	
10	ITA 2700/MUM/2022	2018-2019	[A] THOMSON REUTERS INTERNATIONAL SERVICES PVT LTD (SUCCESSOR -IN-INTEREST TO THOMSON REUTERS INDIA SERVICES PRIVATE LIMITED)	
11	ITA 4941/MUM/2024	2020-21	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILE)	
12	ITA 6778/MUM/2024	2021-22	[A] THOMSON REUTERS INTERNATIONAL SERVICES PRIVATE LIMITED (E-FILING)	
13	ITA 4214/MUM/2024	2020-21	[A] SULZER PUMPS INDIA PVT LTD (E-FILED)	
14	ITA 5817/MUM/2024	2015-16	[A] SULZER PUMPS INDIA PVT LTD (E-FILE)	
15	ITA 6682/MUM/2024	2021-22	[A] SULZER PUMPS INDIA PRIVATE LIMITED (E-FILE)	
16	ITA 4818/MUM/2025	2017-18	[A] M/S. SULZER PUMPS INDIA PVT. LTD.	
17	ITA 4821/MUM/2025	2016-17	[A] M/S. SULZER PUMPS INDIA PVT. LTD (E-FILE)	
18	ITA 957/MUM/2026	2022-23	[A] SAVLI COPPER PRODUCTS PRIVATE LIMITED (E-FILE)	
19	IT(TP)A 1240/MUM/2026	2022-23	[A] SCHINDLER INDIA PRIVATE LTD (E-FILE)	
20	ITA 2441/MUM/2026	AY 2022-23	[A] SYNTEL PRIVATE LIMITED (E-FILE)	
21	IT(TP)A 2498/MUM/2026	2022-23	[A] HOLCIM SERVICES (SOUTH ASIA) PRIVATE LIMITED (E-FILE)	
22	ITA 1817/MUM/2026	2018-2019	[A] KANUBHAI PURSHOTTAM MERCHANT (SMC-E-FILE)	
23	ITA 2995/MUM/2026	2022-23	[A] TYSON IT SOLUTIONS PRIVATE LIMITED (E-FILE)	
24	ITA 2838/MUM/2026	2022-23	[A] THOMAS COOK INDIA LIMITED (E-FILE)	
25	ITA 1292/MUM/2026	2013-14	[A] MUKESH MANGILAL DEOPURA (SMC)	
26	ITA 1364/MUM/2026	2019-20	[A] DINKU SHAH (E-FILE-SMC)	
27	ITA 1657/MUM/2026	2018-19	[A] DEEPAK SHAH (SMC-E-FILE)	
28	ITA 2903/MUM/2026	2017-2018	[A] SEEMA SATISH MEHTA (E-FILE-SMC)	

*Jurish*  
Assistant Registrar  
08-May-2026


**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1698/MUM/2026	2017-18	[A] USHMA ASHISH SHAH (E-FILE (SG))	
2	ITA 3821/MUM/2024	2020-21	[A] SHAPOORJI PALLONJI INFRASTRUCTURE CAPITAL COMPANY PVT LTD (E-FILED)	
3	ITA 6012/MUM/2024	2021-22	[A] SCHUECO INDIA PRIVATE LIMITED	
4	ITA 7814/MUM/2025	2013-14	[D] IIFL FINANCE LIMITED (E-FILE)	
5	ITA 9316/MUM/2025	2022-23	[A] HECATE WAREHOUSING PRIVATE LIMITED	
6	ITA 3090/MUM/2026	2022-23	[A] TATA STEEL LIMITED (E-FILE)	
7	ITA 8610/MUM/2025	2012-13	[A] DINESH SHAH (E-FILE-SMC)	
8	ITA 560/MUM/2026	2010-11	[A] GANPAT AMRARAMJI PRAJAPATI (SMC)	
9	ITA 598/MUM/2026	2018-19	[D] AQUAFIT PIPING SYSTEMS I PRIVATE LIMITED (E-FILE-SMC)	
10	ITA 1168/MUM/2026	2017-18	[A] ASHWINI ASHOK PAWAR (SMC-E-FILE)	
11	ITA 1190/MUM/2026	2017-18	[A] NITIN SHYAMLAL KESWANI (SMC)	
12	ITA 1191/MUM/2026	2011-12	[A] DEEPA HEMANT HOON (SMC)	
13	ITA 1206/MUM/2026	2017-2018	[A] AMIT RAMESHCHANDRA BHANSALI (E-FILE-SMC)	
14	ITA 1319/MUM/2026	2016-2017	[A] ISHANT NIRMAL CHANCLANI (E-FILE-SMC)	
15	ITA 1377/MUM/2026	2015-16	[A] GKM SHIPPING & LOGISTICS PRIVATE LIMITED (E-FILE-SMC)	
16	ITA 1647/MUM/2026	2017-18	[A] DATTARAM NANA SHINDE (SMC-E-FILE)	
17	ITA 1814/MUM/2026	2012-13	[A] NARESH OMPRAKASH HEDA (SMC-E-FILE)	
18	ITA 3480/MUM/2025	2017-18	[A] NITIN VALECHA ((E-FILE- SMC))	
19	ITA 721/MUM/2026	2017-18	[A] NANDLISHORE BHANUSHANKAR VYAS (SMC)	

*J. J. J.*  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7220/MUM/2018	2014-15	[A] TATA COMMUNICATIONS LTD ((S.G))	
2	ITA 311/MUM/2020	2015-16	[A] TATA COMMUNICATIONS LTD. ((S.G.))	
3	ITA 6671/MUM/2019	2008-09	[A] SAS INSTITUTE (INDIA) PVT. LTD.	
4	ITA 6672/MUM/2019	2010-11	[A] SAS INSTITUTE (INDIA) PVT. LTD.	
5	ITA 4233/MUM/2024	2016-17	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	
6	ITA 4234/MUM/2024	2017-18	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
7	ITA 4235/MUM/2024	2018-19	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
8	ITA 4236/MUM/2024	2019-20	[A] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED -INDIA BRANCHES	
9	ITA 4358/MUM/2024	2019-20	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
10	ITA 4359/MUM/2024	2018-19	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
11	ITA 4361/MUM/2024	2017-18	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
12	ITA 4363/MUM/2024	2016-17	[D] THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED (E-FILED)	
13	ITA 4578/MUM/2024	2020-21	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
14	ITA 6655/MUM/2024	2021-22	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
15	ITA 3387/MUM/2025	2016-17	[A] SHEEL DIAMOND EXPORTS PRIVATE LIMITED	
16	ITA 645/MUM/2026	AY 2022-23	[A] SUVITA REAL ESTATE PRIVATE LIMITED (E-FILE)	
17	ITA 1024/MUM/2026	2022-23	[A] TATA MOTORS PASSENGER VEHICLES LIMITED	
18	ITA 1135/MUM/2026	2011-12	[D] IIFL FINANCE LIMITED (E-FILE)	
19	ITA 3086/MUM/2026	2012-13	[A] GIRIJA SHIVANAND NICHANAKI (E-FILE-SMC)	
20	ITA 3089/MUM/2026	2019-20	[A] KIRAN KANUBHAI TARSARIA (E-FILE-SMC)	
21	ITA 3094/MUM/2026	2023-24	[A] SHAUKATALI IBRAHIM (E-FILE-SMC)	

  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2122/MUM/2022	2019-20	[A] BARCLAYS EXECUTION SERVICES LIMITED (ROCA)	
2	ITA 3708/MUM/2025	2020-21	[A] BARCLAYS EXECUTION SERVICES LIMITED	
3	ITA 2332/MUM/2022	2019-20	[A] BARCLAYS SERVICES CORPORATION (ROCA)	
4	ITA 2355/MUM/2022	2018-19	[A] PRIMETALS TECHNOLOGIES AUSTRIA GMBH	
5	ITA 2453/MUM/2022	2018-19	[A] GLOBAL LONG SHORT PARTNERS MAURITIUS I LTD	
6	ITA 3349/MUM/2023	2020-21	[A] RGA LIFE REINSURANCE COMPANY OF CANADA	
7	ITA 3655/MUM/2024	2020-21	[A] THE LUBRIZOL CORPORATION USA	
8	IT(IT)A 1777/MUM/2025	2022-23	[A] DIVYAKUMAR BHISHAM SAWILANI (E-FILE)	
9	ITA 2083/MUM/2025	2012-13	[A] BASF SE	
10	ITA 2084/MUM/2025	2022-23	[A] BASF SE	
11	ITA 820/MUM/2026	2019-20	[A] SUN LIFE ASSURANCE COMPANY OF CANADA (E-FILE)	
12	IT(IT)A 831/MUM/2026	2015-16	[A] HACKFORTH HOLDING GMBH AND CO. KG (E-FILE)	
13	ITA 1939/MUM/2026	2023-24	[A] SHELL INTERNATIONAL PETROLEUM COMPANY LIMITED (E-FILE)	
14	ITA 1990/MUM/2026	2023-24	[A] SHELL INFORMATION TECHNOLOGY INTERNATIONAL BV (E-FILE)	
15	ITA 4970/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A. (PH)	
16	CO 284/MUM/2007	2002-2003	[A] M/S. CITI BANK N.A (PH)	
17	ITA 4981/MUM/2007	2002-2003	[D] M/S CITI BANK N.A (PH)	
18	ITA 8701/MUM/2010	2003-04	[A] CITIBANK N A	
19	ITA 188/MUM/2011	2003-04	[D] CITIBANK N.A	

  
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SD 08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

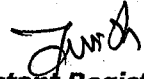
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7189/MUM/2018	2014-15	[A] GE POWER INDIA LIMITED (STAY GRANTED)	
2	ITA 7858/MUM/2019	2015-16	[A] GE POWER INDIA LTD (FORMERLY KNOWN AS ALSTOM INDIA LTD) (STAY GRANTED)	
3	ITA 9189/MUM/2004	1998-1999	[A] M/S. JP MORGAN CHASE BANK N.S	
4	CO 139/MUM/2013	1998-99	[D] J.P MORGAN CHASE BANK N.A.	
5	ITA 2093/MUM/2012	2006-07	[D] DEUTSCHE EQUITIES INIDA P.LTD	
6	ITA 2296/MUM/2012	2006-07	[A] DEUTSCHE EQUITIES INIDA P. LTD	
7	ITA 4048/MUM/2012	2007-08	[A] DEUTSCHE EQUITIES INDIA P.LTD	
8	ITA 7611/MUM/2012	2008-09	[A] DEUTSCHE EQUITIES INDIA P.LTD	
9	ITA 2166/MUM/2014	2009-10	[A] DEUTSCHE EQUITIES INDIA P.LTD	
10	ITA 981/MUM/2015	2010-11	[A] DEUTSCHE EQUITIES INDIA P. LTD	
11	ITA 984/MUM/2016	2011-12	[A] DEUTSCHE EQUITIES INDIA P.LTD	
12	ITA 6600/MUM/2016	2012-13	[A] DEUTSCHE EQUITIES INDIA P.LTD	
13	ITA 6875/MUM/2017	2013-14	[A] DEUTSCHE EQUITIES INDIA P.LTD	
14	ITA 4944/MUM/2018	2014-15	[A] DEUTSCHE EQUITIES INIDA P. LTD	
15	ITA 5745/MUM/2019	2015-16	[A] DEUTSCHE EQUITIES INDIA PRIVATE LIMITED	
16	CO 6/MUM/2016	2005-06	[A] MASHREQ BANK PSC.	
17	ITA 1664/MUM/2021	2017-18	[A] PRAMOD (ROCA)	
18	ITA 2298/MUM/2023	2018-19	[D] M/S BHATTAD INFRASTRUCTURE PVT LTD	
19	ITA 990/MUM/2024	2018-19	[A] IIRF HOLDINGS I LIMITED	
20	ITA 4195/MUM/2024	2018-19	[A] INDIAN OIL CORPORATION LTD	
21	ITA 4196/MUM/2024	2018-19	[A] INDIAN OIL CORPORATION LTD	
22	ITA 4332/MUM/2024	2018-19	[D] INDIAN OIL CORPORATION LTD. (E-FILED)	

**CAUSE LIST OF I BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
23	ITA 4408/MUM/2025	2018-19	[A] INDIAN OIL CORPORATION LTD	
24	ITA 9015/MUM/2025	2014-15	[A] CITIBANK N.A. (E-FILE)	
25	ITA 9016/MUM/2025	2015-16	[A] CITIBANK N.A. (E-FILE)	
26	ITA 334/MUM/2026	2014	[D] CITIBANK (E-FILE)	
27	ITA 335/MUM/2026	2015-16	[D] CITI BANK (E-FILE)	
28	ITA 2980/MUM/2026	2017-18	[A] MAHESH KESHAV PUJARI (E-FILE)	
29	ITA 3088/MUM/2026	2023-24	[A] APOLETTA ASIA LTD. (E-FILE)	
30	ITA 3121/MUM/2026	2019-20	[A] SAAVN GLOBAL HOLDINGS, LTD (E-FILE)	
31	ITA 3140/MUM/2026	2023-24	[A] TRINITY OPPORTUNITY FUND I (E-FILE)	
32	ITA 3189/MUM/2026	2015-16	[A] JITENDRA LAXMANDAS PURSWANI (E-FILE)	
33	ITA 3248/MUM/2026	2019-20	[A] EDENRED SE (E-FILE)	

  
**Assistant Registrar**  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1664/MUM/2022	2018-19	[A] GOLDMAN SACHS (SINGAPORE) PTE.	
2	ITA 7816/MUM/2025	2023-24	[A] GOLDMAN SACHS (SINGAPORE) PTE (E-FILE)	
3	ITA 2016/MUM/2022	2012-13	[D] M/S. EXXON MOBILE COMPANY INDIA PVT LTD. (RM)	
4	ITA 2148/MUM/2022	2019-20	[A] PARAMOUNT PICTURES INTERNATONAL LTD.	
5	ITA 2946/MUM/2022	2010-2011	[A] GLOBAL HOSPITALITY LICENSING SARL (ROCA)	
6	ITA 2947/MUM/2022	2013-2014	[A] GLOBAL HOSPITALITY LICENSING SARL	
7	ITA 2948/MUM/2022	2014-2015	[A] GLOBAL HOSPITALITY LICENSING SARL	
8	ITA 2949/MUM/2022	2016-2017	[A] GLOBAL HOSPITALITY LICENSING SARL	
9	ITA 1284/MUM/2025	2019-20	[A] MR. RAJESH R HEMRAJANI	
10	ITA 6528/MUM/2025	2017-18	[A] SAMEEUDDIN MOHAMMED GAUSE	
11	ITA 9021/MUM/2025	2022-23	[A] BANK OF BAHRAIN & KUWAIT B.S.C. (E-FILE)	
12	ITA 1914/MUM/2026	2015-16	[D] WEXFORD SPECTRUM INVESTORS MAURITIUS LIMITED (E-FILE)	
13	CO 155/MUM/2026	2015-16	[A] WEXFORD SPECTRUM INVESTORS MAURITIUS LIMITED (E-FILE)	
14	ITA 3282/MUM/2026	2022-23	[A] RGA LIFE REINSURANCE COMPANY OF CANADA (E-FILE)	
15	ITA 3302/MUM/2026	2015-16	[D] WISDOMTREE INDIA INVESTMENT PORTFOLIO INC (E-FILE)	
16	IT(IT)A 3304/MUM/2026	2020-21	[D] WAN HAI LINES LIMITED (E-FILE)	
17	IT(IT)A 3305/MUM/2026	2023-24	[D] WAN HAI LINES LIMITED (E-FILE)	
18	ITA 3449/MUM/2026	2023-24	[A] ATOS INFORMATION TECHNOLOGY HK LIMITED (E-FILE)	
19	ITA 3453/MUM/2026	2022-23	[A] CREDIT AGRICOLE CORPORATE AND INVESTMENT BANK (E-FILE)	

  
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08-May-2026

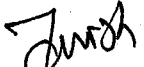
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF I BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1746/MUM/2016	2008-09	[A] INGRAM MICRO (INDIA) EXPORTS PTE. LTD	
2	ITA 7180/MUM/2019	2011-12	[A] INGRAM MICRO (INDIA) EXPORT PTE. LTD (ROCA)	
3	CO 70/MUM/2017	2008-09	[D] INGRAM MICRO (INDIA) EXPORTS PTE. LTD	
4	ITA 2462/MUM/2022	2018-2019	[A] FEDERAL EXPRESS CORPORATION	
5	ITA 3283/MUM/2023	2020-21	[A] FEDERAL EXPRESS CORPORATION	
6	ITA 4516/MUM/2023	2021-22	[A] FEDERAL EXPRESS CORPORATION	
7	ITA 5940/MUM/2025	2023-24	[A] FEDERAL EXPRESS CORPORATION	
8	ITA 1369/MUM/2025	2022-23	[A] FEDERAL EXPRESS CORPORATION	
9	ITA 2077/MUM/2025	2022-23	[A] FEDEX LOGISTICS INC (FORMERLY KNOWN AS FEDEX TRADE NETWORKS TRANSPORT & BROKERAGE , INC)	
10	ITA 6144/MUM/2025	2023-24	[A] FED EX LOGISTICS, INC (FORMERLY KNOWN AS FED EX TRADE NETWORKS TRANSPORT & BROKERAGE, INC	
11	ITA 1027/MUM/2023	2020-21	[A] NOVARTIS AG	
12	ITA 4664/MUM/2024	2021-22	[D] LRQA LIMITED (E-FILE)	
13	ITA 4665/MUM/2024	2014-15	[D] LRQA LIMITED (E-FILE)	
14	CO 219/MUM/2025	2021-22	[A] LRQA LIMITED	
15	CO 218/MUM/2025	2014-15	[A] LRQA LIMITED	
16	IT(IT)A 1975/MUM/2025	2022-2023	[A] DBS BANK LTD (E-FILE)	
17	ITA 6314/MUM/2025	2023-24	[A] SHRI AMOL ANANT KULKARNI	
18	ITA 2662/MUM/2025	AY 2022-23	[A] UNILEVER OVERSEAS HOLDING AG (E-FILE)	
19	ITA 3340/MUM/2026	2020-21	[A] SAHIL SALIM ZARI (E-FILE)	
20	ITA 3350/MUM/2026	2023-24	[A] THE UK TRADE DESK LTD (E-FILE)	

  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4956/MUM/2024	2020-21	[A] UPS SCS (INDIA) PRIVATE LIMITED ((ROCA))	
2	ITA 1270/MUM/2026	2022-23	[A] MORGAN STANLEY ADVANTAGE SERVICES PRIVATE LIMITED (E-FILE)	
3	ITA 1805/MUM/2026	2022-23	[A] UTIMACO TECHNOLOGIES PRIVATE LIMITED (E-FILE)	
4	ITA 2186/MUM/2026	AY 2022-23	[A] O(1) INDIA PRIVATE LIMITED (E-FILE)	
5	IT(TP)A 2797/MUM/2026	2022-23	[A] WNS GLOBAL SERVICES PRIVATE LIMITED (E-FILE)	
6	ITA 954/MUM/2026	2022-23	[A] MASHREQ BANK PSC (E-FILE)	
7	ITA 1218/MUM/2026	2022-23	[A] SUPRIYA RAHUL GOKHALE ((SMC))	
8	ITA 8298/MUM/2025	2017-18	[A] HIRALAL REWACHAND THARWANI (E-FILE(SMC))	
9	ITA 697/MUM/2026	2015 - 16	[A] JASH ARORA (E-FILE(SMC))	
10	ITA 2890/MUM/2026	2014-2015	[A] SURYA CO OPERATIVE HOUSING SOCIETY LTD (E-FILE(SMC))	
11	ITA 2899/MUM/2026	2010-11	[A] RACHANA BHARAT FOZDAR (E-FILE(SMC))	
12	ITA 2892/MUM/2026	2020-21	[A] SHIVAJI VISHNU ANGANE (E-FILE(SMC))	
13	ITA 2893/MUM/2026	2021-22	[A] SHIVAJI VISHNU ANGANE (E-FILE(SMC))	
14	ITA 2895/MUM/2026	2021-22	[A] SADANAND RAJARAM POTUL (E-FILE(SMC))	
15	ITA 2894/MUM/2026	2020-2021	[A] SADANAND RAJARAM POTUL (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4557/MUM/2023	2014-2015	[A] NIPRO CORPORATION, JAPAN	
2	ITA 4154/MUM/2024	2020-21	[A] MAMMOET (INDIA) PRIVATE LIMITED ((ROCA))	
3	ITA 4401/MUM/2024	2020-21	[A] PETROFAC ENGINEERING INDIA PRIVATE LIMITED ((ROCA))	
4	ITA 8955/MUM/2025	2022-23	[A] RENAISSANCE GLOBAL LIMITED (E-FILE)	
5	ITA 8979/MUM/2025	2022-23	[A] ROCHE DIABETES CARE INDIA PVT LTD	
6	ITA 322/MUM/2026	2022-23	[A] OGNAM TECHNOLOGY SERVICES PRIVATE LIMITED (E-FILE)	
7	ITA 1545/MUM/2026	2022-23	[A] VIVRUT DEVELOPERS PRIVATE LIMITED	
8	ITA 2029/MUM/2026	2018-2019	[A] PROTEEN SYSTEMS PRIVATE LIMITED (E-FILE(SMC))	
9	ITA 2572/MUM/2026	2010-11	[D] PRADIPBHAI NATHALAL SHAH ((SMC))	
10	ITA 2573/MUM/2026	2016-17	[A] NAYON EXPORTS (E-FILE(SMC))	
11	ITA 2943/MUM/2026	2022-23	[A] VVF (INDIA) LIMITED (E-FILE)	
12	ITA 2979/MUM/2026	2022-23	[A] OLON ACTIVE PHARMACEUTICAL INGREDIENTS INDIA PRIVATE LIMITED (E-FILE)	
13	ITA 2981/MUM/2026	2022-23	[A] PPG ASIAN PAINTS PRIVATE LIMITED (E-FILE)	
14	ITA 3005/MUM/2026	2010-11	[A] CHARU KARTIK (E-FILE(SMC))	
15	ITA 3006/MUM/2026	2012-13	[A] CHARU KARTIK (E-FILE(SMC))	
16	ITA 3009/MUM/2026	AY 2022-23	[A] NOVARTIS INDIA LIMITED (E-FILE)	
17	ITA 3014/MUM/2026	2019-2020	[A] RUPAL GAURAV DEDHIA (E-FILE(SMC))	
18	ITA 3016/MUM/2026	2018-19	[A] JWR LOGISTICS PRIVATE LIMITED (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER  
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7308/MUM/2017	2013-14	[A] PARKER HANNIFIN INDIA P.LTD	
2	ITA 7384/MUM/2018	2014-15	[A] PARKER HANNIFIN INDIA P.LTD	
3	ITA 905/MUM/2021	2016-17	[A] UCB INDIA PVT. LTD (ROCA)	
4	ITA 4229/MUM/2024	2020-21	[A] WANBURY LIMITED	
5	ITA 4240/MUM/2024	2020-21	[A] PRIVI SPECIALITY CHEMICALS LIMITED	
6	ITA 6654/MUM/2024	2021-22	[A] PPG ASIAN PAINTS PVT LTD.	
7	ITA 6776/MUM/2024	2021-22	[A] BECKMAN COULTER INDIA PRIVATE LIMITED (E-FILING)	
8	ITA 6938/MUM/2024	2021-22	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILING (ROCA))	
9	ITA 812/MUM/2026	2024-25	[A] LISHA GAJENDRA MARLECHA ((SMC))	
10	ITA 1690/MUM/2026	2012-13	[A] TAKESHI MARKETING PRIVATE LIMITED (E-FILE(SMC))	
11	ITA 1989/MUM/2026	2022-23	[A] QAD INDIA PRIVATE LIMITED (E-FILE)	
12	ITA 3024/MUM/2026	2014-2015	[A] HARICHANDANA DEVELOPERS PVT LTD (E-FILE(SMC))	
13	ITA 3026/MUM/2026	2019-20	[A] THIRUVALLUVAR CO-OPERATIVE CREDIT SOCIETY LIMITED (E-FILE(SMC))	
14	ITA 3029/MUM/2026	2024-25	[A] RAJSHRI PICTURES P LTD (E-FILE(SMC))	
15	ITA 3037/MUM/2026	2019-20	[A] RAJGIR CHAMBERS C OP HSG (E-FILE(SMC))	
16	ITA 3042/MUM/2026	2024-25	[A] VIDYA VIVEK PADGAONKAR (E-FILE(SMC))	
17	ITA 3065/MUM/2026	2019-20	[D] ADITYA JAIPRAKASH AGARWAL (E-FILE(SMC))	
18	ITA 3066/MUM/2026	2017-18	[D] SEEMA SATYADEO MALIK (E-FILE(SMC))	
19	ITA 3070/MUM/2026	2011-12	[A] SUSHIL LODHA HUF (E-FILE(SMC))	
20	ITA 3071/MUM/2026	2013-14	[A] NEERAJ KUMAR JHA (E-FILE(SMC))	
21	ITA 3073/MUM/2026	2019-20	[A] SMITA KELKAR (E-FILE(SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF J BENCH FOR 14-MAY-2026 (THURSDAY)****BENCHWILLNOTFUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1347/MUM/2026	2014-15	[A] VERSOVA SHRE DARSHAN CO OP HSG SOC. LTD ((SMC))	
2	ITA 3120/MUM/2026	2020-2021	[A] NITYANAND NAGAR NO 3 CO-OP HSG SOCIETY LIMITED (E-FILE(SMC))	
3	ITA 3138/MUM/2026	2023-2024	[A] DELHI INTERNATIONAL CARGO TERMINAL PRIVATE LIMITED (E-FILE(SMC))	
4	ITA 3143/MUM/2026	2024-25	[A] ARUN BHUPENDRA CHILDREN TRUST (E-FILE(SMC))	Adjourned to
5	ITA 3144/MUM/2026	2011-2012	[A] SUDIP DILIP SANKHE (E-FILE(SMC))	
6	ITA 3186/MUM/2026	2017-18	[A] SHIV PRAKASH RADHE SHYAM ROONGTA (E-FILE(SMC))	19/05/26
7	ITA 3190/MUM/2026	2023-2024	[A] LAKSHACHANDI APARTMENT ABCD CO OPERATIVE HOUSING SOCIETY (E-FILE(SMC))	
8	ITA 3191/MUM/2026	2016-17	[A] ANWAR HUSSAIN KARAM HUSSAIN KHAN (E-FILE(SMC))	
9	ITA 3213/MUM/2026	2012-2013	[A] NILKANTH SURENDRA DHEBAR (E-FILE(SMC))	
10	ITA 3274/MUM/2026	2017-18	[A] RAMESH SHANTILAL DALAL (E-FILE(SMC))	
11	ITA 3332/MUM/2026	2019-20	[A] AKRUTI ANIL MISTRY (E-FILE(SMC))	
12	ITA 3334/MUM/2026	2017- 2018	[A] M/S ALLIBHAI PREMJI TYREWALLA (E-FILE(SMC))	Adjourned to
13	ITA 3337/MUM/2026	2022-2023	[A] THANE LABOUR LAW PRACTITIONERS ASSOCIATION (E-FILE(SMC))	
14	ITA 3363/MUM/2026	2018-19	[A] PUSHPA S. AMIN (E-FILE(SMC))	20/5/26
15	ITA 3378/MUM/2026	2016-17	[A] DR ERNEST BORGES MEMORIAL FUND (E-FILE(SMC))	
16	ITA 3431/MUM/2026	2020-2021	[A] CHANDRAKANT MOHANBHAI PATEL (E-FILE(SMC))	
17	ITA 6723/MUM/2024	2021-22	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILING)	
18	ITA 7972/MUM/2025	2022-23	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILE)	

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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 11-MAY-2026 (MONDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6756/MUM/2024	2021-22	[A] GAMMON INDIA LIMITED	
2	ITA 2379/MUM/2026	2022-23	[A] GAMMON INDIA LIMITED (E-FILE)	
3	ITA 7610/MUM/2025	2014-15	[A] ECL FINANCE LIMITED (E-FILE)	
4	ITA 7611/MUM/2025	2015-16	[A] ECL FINANCE LIMITED (E-FILE)	
5	ITA 7612/MUM/2025	2016-17	[A] ECL FINANCE LIMITED (E-FILE)	
6	ITA 7978/MUM/2025	2014-15	[D] ECL FINANCE LIMITED (E-FILE)	
7	ITA 8162/MUM/2025	2015-16	[D] ECI FINANCE LIMITED (E-FILE)	
8	ITA 8163/MUM/2025	2016-17	[D] ECL FINANCE LIMITED (E-FILE)	
9	CO 27/MUM/2026	2014-15	[A] ECL FINANCE LIMITED (E-FILE)	
10	CO 28/MUM/2026	2016-17	[A] ECL FINANCE LIMITED (E-FILE)	
11	CO 29/MUM/2026	2015-16	[A] ECI FINANCE LIMITED (E-FILE)	
12	ITA 8715/MUM/2025	2012-13	[A] BARCLAYS SECURITIES (INDIA) PRIVATE LIMITED (E-FILE)	
13	ITA 2071/MUM/2026	2022-23	[A] APM TERMINALS INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 8719/MUM/2025	2022-23	[A] APM TERMINALS INDIA PRIVATE LIMITED (E-FILE)	
15	ITA 8784/MUM/2025	2023-24	[A] MOHD IRFAN ANWAR QURESHI (E-FILE (SMC))	
16	ITA 8992/MUM/2025	2022-23	[A] GRASPER GLOBAL PRIVATE LIMITED	
17	ITA 3938/MUM/2024	2020-21	[A] AGFA HEALTHCARE INDIA PRIVATE LIMITED (E-FILED)	
18	ITA 6360/MUM/2024	2021-22	[A] ARAMEX INDIA PRIVATE LIMITED (E-FILE)	
19	ITA 5218/MUM/2025	2022-23	[A] DLL GOBAL BUSINESS SERVICES PRIVATE LIMITED	
20	ITA 7995/MUM/2025	2016-17	[D] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4017/MUM/2024	2020-21	[A] KELLOGG INDIA PRIVATE LIMITED	
2	ITA 6642/MUM/2024	2021-22	[A] AFTON CHEMICAL INDIA PRIVATE LIMITED (E-FILE)	
3	ITA 8152/MUM/2025	2013-2014	[D] JYOTHY CONSUMER PRODUCTS MARKETING LIMITED (E-FILE)	
4	CO 42/MUM/2026	2013-2014	[A] JYOTHY CONSUMER PRODUCTS MARKETING LIMITED	
5	ITA 2157/MUM/2026	2022-23	[A] KEC INTERNATIONAL LIMITED	
6	ITA 2822/MUM/2026	2022-23	[A] ANDROMEDA SALES AND DISTRIBUTION PRIVATE LIMITED (E-FILE)	
7	ITA 2947/MUM/2026	2022-23	[A] BHARAT PETROLEUM CORPORATION LIMITED (E-FILE)	
8	ITA 3061/MUM/2026	2016-17	[D] EUREKA FORBES LIMITED (E-FILE)	
9	ITA 3091/MUM/2026	2022-23	[A] LARSEN & TOUBRO LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 13-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6844/MUM/2024	2021-22	[A] ACT INFRAPORT LIMITED (SG)	
2	ITA 4181/MUM/2023	2011-12	[A] L'OREAL INDIA PRIVATE LIMITED	
3	ITA 4779/MUM/2024	2020-21	[A] EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED	
4	ITA 6747/MUM/2024	2021-22	[A] EMERSON PROCESS MANAGEMENT (INDIA) PVT LTD	
5	IT(TP)A 2195/MUM/2026	2022-23	[A] EWAC ALLOYS LIMITED (E-FILE)	
6	ITA 7931/MUM/2025	2022-23	[A] DHL EXPRESS (INDIA) PVT LTD	
7	ITA 764/MUM/2026	2022-23	[A] FRACTAL ANALYTICS LIMITED (E-FILE)	
8	ITA 766/MUM/2026	2022-2023	[A] GTT COMMUNICATIONS INDIA PRIVATE LIMITED (E-FILE)	
9	ITA 861/MUM/2026	2012-2013	[A] ABBOTT HEALTHCARE PRIVATE LIMITED (E-FILE)	
10	ITA 862/MUM/2026	2013-2014	[A] ABBOTT HEALTHCARE PRIVATE LIMITED (E-FILE)	
11	ITA 1131/MUM/2026	2012-13	[D] ABBOTT HEALTHCARE PRIVATE LIMITED (E-FILE)	
12	ITA 1132/MUM/2026	2013-14	[D] ABBOTT HEALTHCARE PRIVATE LIMITED (E-FILE)	
13	ITA 2253/MUM/2026	2022-23	[A] CORNERSTONE ONDEMAND ENTERPRISE INDIA PRIVATE LIMITED ( FORMERLY KNOWN AS SABA SOFTWARE PVT LTD) (E-FILE)	
14	ITA 2407/MUM/2026	2014-15	[D] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
15	ITA 2410/MUM/2026	2021-22	[D] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
16	CO 163/MUM/2026	2021-22	[A] GLENMARK PHARMACEUTICALS LTD (E-FILE)	
17	ITA 2695/MUM/2026	2016-17	[A] SANJAY PRABHAKAR (E-FILE (SMC))	
18	ITA 3018/MUM/2026	2018-19	[A] JWL COLD STORE PRIVATE LIMITED (E-FILE)	
19	ITA 3022/MUM/2026	2013-2014	[A] HARICHANDANA DEVELOPERS PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF K BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 6****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7031/MUM/2025	2017-18	[A] LINTAS INDIA PRIVATE LIMITED (E-FILE)	
2	ITA 8084/MUM/2025	2022-23	[A] COOPERATIEVE RABOBANK U.A. (E-FILE)	
3	ITA 8255/MUM/2025	2013-14	[D] M/S. DOSHION WATER SOLUTIONS PVT. LTD (E-FILE)	
4	ITA 3146/MUM/2026	2014-15	[A] PRAKASHCHANDRA M. JAIN (E-FILE)	
5	ITA 3160/MUM/2026	2019-20	[D] GIRRAJ KISHOR AGRAWAL (E-FILE (SMC))	
6	ITA 3198/MUM/2026	2013-14	[D] KAMLA LANDMARC ENTERPRISES (E-FILE)	
7	ITA 3199/MUM/2026	2014-15	[D] KAMLA LANDMARC ENTERPRISES (E-FILE)	
8	ITA 3200/MUM/2026	2015-16	[D] AMBALAL MOHANLAL SHAH HUF (E-FILE)	
9	ITA 3229/MUM/2026	2022-23	[A] THE BOMBAY DYEING AND MANUFACTURING COMPANY LIMITED (E-FILE)	
10	ITA 3243/MUM/2026	AY 2022-23	[A] EMERSON PROCESS MANAGEMENT (INDIA) PRIVATE LIMITED (E-FILE)	
11	ITA 3266/MUM/2026	2014-15	[A] SHRI KIRAN DINKAR PATIL (E-FILE (SMC))	
12	ITA 3276/MUM/2026	2017-2018	[A] MEETA LAXMAN ROOPCHANDANI (E-FILE (SMC))	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7110/MUM/2025	2017 -18	[A] RAJARAM KUTE (E-FILE)	
2	ITA 2805/MUM/2026	2019-20	[A] BABITA SUBHASH SINGH RANA (E-FILE)	
3	ITA 2806/MUM/2026	2015-2016	[A] SHEETAL VAIBHAV BELTANGADY (E-FILE)	
4	ITA 2807/MUM/2026	2017-18	[A] KHALED MUMTAZ SAYED (E-FILE)	
5	ITA 2813/MUM/2026	2017-18	[D] SHANTILAL SHAMJI VEERA (E-FILE)	
6	ITA 2825/MUM/2026	2021-22	[A] GET FIT THRU SPORTS FOUNDATION (E-FILE)	
7	ITA 2842/MUM/2026	2010	[D] JALLALUDDIN MOHD ANIS KHAN (E-FILE)	
8	ITA 2848/MUM/2026	2018-19	[A] DEEPAK NAIR (E-FILE)	
9	ITA 2870/MUM/2026	2018-19	[A] SANJAY HASMUKH KUBADIA (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 12-MAY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7986/MUM/2025	2014	[D] SANJAY V JAIN HUF (E-FILE)	
2	ITA 1583/MUM/2026	2011-12	[A] MANOJ KUMAR SOMAN	
3	ITA 1974/MUM/2026	2017-18	[A] VISHNU MADHUKAR KANERKAR (E-FILE)	
4	ITA 2910/MUM/2026	2020-21	[A] SAMEER ALI SAYYED ALI SAYYED (E-FILE)	
5	ITA 2913/MUM/2026	2021-22	[A] M/S. INBOX PICTURES PRIVATE LIMITED (E-FILE)	
6	ITA 2916/MUM/2026	2020-2021	[A] ARVIND TUKARAM PADALKAR (E-FILE)	
7	ITA 2917/MUM/2026	2021-2022	[A] ARVIND TUKARAM PADALKAR (E-FILE)	
8	ITA 2918/MUM/2026	2018-19	[A] JASMIN ADIL KHAN (E-FILE)	
9	ITA 2927/MUM/2026	2012-13	[A] GHISULAL SESHMAL RATHOD (E-FILE)	
10	ITA 2929/MUM/2026	2018-19	[A] KAVISH DILIPKUMAR SOLANKI (E-FILE)	
11	ITA 2932/MUM/2026	2019-20	[A] ASHOK KUMAR TYAGI (E-FILE)	
12	ITA 2934/MUM/2026	2022-23	[A] HILONI PARITOSH KAPASI (E-FILE)	
13	ITA 2936/MUM/2026	2018-19	[A] METRO CREATORS (E-FILE)	
14	ITA 2733/MUM/2026	2018-19	[A] M/S KCR AGRI IMPEX (E-FILE)	
15	ITA 1402/MUM/2026	2021-22	[A] BAJIRAO SHANKAR JAGDALE	

  
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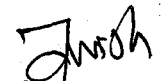
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF SMC BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

**IN COURT ROOM 3**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1432/MUM/2026	AY 2003-04	[A] SOHAM DATA PROCESSING & FINANCE PRIVATE LIMITED (E-FILE)	
2	ITA 2940/MUM/2026	2023-24	[D] R RETAIL VENTURES PRIVATE LIMITED (E-FILE)	
3	ITA 2942/MUM/2026	2017-18	[A] DATTATRAYA TRIMBAKRAO DESHMUKH (E-FILE)	
4	ITA 2944/MUM/2026	2013-14	[A] ISHWARDAS SATYANARAYAN GUPTA (E-FILE)	
5	ITA 2948/MUM/2026	2010-11	[A] DILIP PHOOLCHAND JAIN BOHARA (E-FILE)	
6	ITA 2956/MUM/2026	2019-2020	[A] DHARMIN MUKESH DOSHI (E-FILE)	
7	ITA 2965/MUM/2026	2012-13	[A] BAKHTAWAR CO-OPERATIVE HOUSING SOCIETY LTD (E-FILE)	
8	ITA 2970/MUM/2026	2020-2021	[A] AHMED TAIYEB KAPADIA TRUST (E-FILE)	
9	ITA 2972/MUM/2026	2012-2013	[A] CLOTILDA HILARY COUTINHA (E-FILE)	
10	ITA 2973/MUM/2026	2022-23	[A] SHREE VINJHAN JAIN SANGH (E-FILE)	
11	ITA 2975/MUM/2026	2016-17	[A] PRASHANT GOLAK MAJHI (E-FILE)	
12	ITA 2983/MUM/2026	2017 - 18	[A] DNYANDEO JADHAV (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF SMC BENCH FOR 14-MAY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER  
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5173/MUM/2024	2013-2014	[A] AUM INFRALEX PRIVATE LIMITED (E-FILE (RECALLED MATTER))	
2	ITA 7167/MUM/2025	2017-2018	[A] GANESH BHANUDAS DOKE (E-FILE)	
3	ITA 127/MUM/2026	2007-08	[A] KASHI IMPEX	
4	ITA 1686/MUM/2026	2012-13	[A] KLEANZONE SYSTEMS INDIA PRIVATE LIMITED (E-FILE)	
5	ITA 2638/MUM/2026	2017-18	[A] ASK CORPORATION (E-FILE)	
6	ITA 3097/MUM/2026	2019-20	[A] ADITYA SUSHIL DAMANI (E-FILE)	
7	ITA 3168/MUM/2026	2009-10	[A] KAIZEN IMPEX (E-FILE)	
8	ITA 3170/MUM/2026	2024-25	[A] DHRUTI VIPUL SHAH (E-FILE)	
9	ITA 3171/MUM/2026	2014-2015	[A] KAVITA MANISH KHENI (E-FILE)	
10	ITA 3172/MUM/2026	2020-2021	[A] PRAMODKUMAR DAGA (E-FILE)	
11	ITA 3313/MUM/2026	2018-2019	[A] JUHI ANISH JAIN (E-FILE)	
12	ITA 3315/MUM/2026	2021-2022	[A] JUHI ANISH JAIN (E-FILE)	
13	ITA 3325/MUM/2026	2018-2019	[A] MULTIPLIER SHARE & STOCK ADVISORS PRIVATE LIMITED (E-FILE)	

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 11-MAY-2026 (MONDAY)**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS . At 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	56	MUM	2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST	D	
2	SA	57	MUM	2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH	D	
3	SA	65	MUM	2026	2022-23 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	D	e-file
4	ITA	3798	MUM	2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	D	E-FILE
5	ITA	3799	MUM	2026	2022-23 to 2031-32	[A] RELIANCE FOUNDATION HOSPITAL TRUST (E-FILE)	D	E-FILE
6	ITA	3800	MUM	2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	D	E-FILE
7	ITA	3801	MUM	2026	2027-28 to 2031-32	[A] RELIANCE FOUNDATION INSTITUTION OF EDUCATION AND RESEARCH (E-FILE)	D	E-FILE
8	ITA	4053	MUM	2026	2027-28 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	D	E-FILE
9	ITA	4054	MUM	2026	2022-23 TO 2031-32	[A] MANDKE FOUNDATION (E-FILE)	D	E-FILE

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER  
AND SHRI BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS At 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	42	MUM	2024	1993-94	[A] JYOTI H. MEHTA (LEGAL HEIR OF LATE HARSHAD S. MEHTA) (E-FILED)	F	e-filed
2	ITA	975	MUM	2024	1993-94	[D] LATE SH. HARSHAD MEHTA (THROUGH LEGAL SMT. JYOTI MEHTA) HEIR	F	

BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER

11-05-2026

CLARIFICATION MATTERS  
At 2.30 PM

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1917	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E	
2	ITA	1918	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K BHAGAT L/H	E	
3	ITA	1919	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E	
4	ITA	2120	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	E-FILE
5	ITA	2215	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	e-file

BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER

CLARIFICATION MATTERS

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	512	MUM	2025	2017-18	[A] TEJORA TECHNOLOGIES LIMITED (E-FILING)	E	E-FILING
2	ITA	884	MUM	2025	2017-18	[D] TEJORA TECHNOLOGIES LIMITED (E-FILING)	E	e-filing
3	ITA	7261	MUM	2025	2021-22	[A] PUSHPA VEDPRAKASH AGARWAL (E-FILE)	C	E-FILE

  
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**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 12-MAY-2026 (TUESDAY)**

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER  
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

**CLARIFICATION MATTERS  
AT 2.30 PM**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2542	MUM	2025	2018-19	[D] SAMMAAN FINSERVE LIMITED (E-FILE)	B	E-FILE

  
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08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**

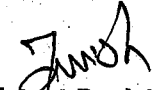
**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS**

**FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

**PART HEARD MATTERS**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2233	MUM	2025	2007-08	[A] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	e-file
2	ITA	2946	MUM	2025	2007-08	[D] AVIS MOTORS PRIVATE LIMITED (E-FILE)	A	E-FILE

  
Assistant Registrar  
08-May-2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS  
AND MISCELLANEOUS APPLICATIONS****FOR 14-MAY-2026 (THURSDAY)****BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER  
AND SHRI MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	3930	MUM	2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE	
2	ITA	3931	MUM	2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE	
3	ITA	3932	MUM	2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE	
4	ITA	3933	MUM	2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE	
5	ITA	3934	MUM	2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE	
6	ITA	3949	MUM	2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	D	E-FILE	
7	CO	312	MUM	2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	D		
8	CO	313	MUM	2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	D		
9	CO	314	MUM	2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	D		
10	CO	315	MUM	2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	D		

**BEFORE SMT. BEENA PILLAI, JUDICIAL MEMBER  
AND SHRI JAGADISH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	2784	MUM	2014	2005-06	[A] STATE BANK OF INDIA	G		
2	ITA	2390	MUM	2015	2012-13	[A] STATE BANK OF INDIA	G		
3	ITA	2429	MUM	2015	2012-13	[D] STATE BANK OF INDIA	G		
4	ITA	3717	MUM	2017	2011-12	[A] STATE BANK OF INDIA (2011-12)	G	2011-12	
5	ITA	4431	MUM	2017	2011-12	[D] STATE BANK OF INDIA (2011-12)	G	2011-12	
6	ITA	5916	MUM	2017	2009-10	[D] STATE BANK OF INDIA	G		
7	ITA	6004	MUM	2017	2006-07	[A] STATE BANK OF INDIA	G		
8	ITA	2648	MUM	2018	2013-14	[D] M/S STATE BANK OF MYSORE	G		
9	ITA	2657	MUM	2018	2012-13	[D] STATE BANK OF MYSORE	G		
10	ITA	2831	MUM	2018	2012-13	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G		


11	ITA	2832	MUM	2018	2013-14	[A] STATE BANK OF INDIA (SUCESSOR TO STATE BANK OF MYSORE)	G	
12	ITA	3328	MUM	2018	2014-15	[D] STATE BANK OF INDIA (2014-15)	G	2014-15
13	ITA	3395	MUM	2018	2013-14	[D] STATE BANK OF INDIA	G	
14	ITA	3429	MUM	2018	2013-14	[A] STATE BANK OF INDIA (2013-14)	G	2013-14
15	ITA	3430	MUM	2018	2014-15	[A] STATE BANK OF INDIA (2014-15)	G	2014-15
16	ITA	2189	MUM	2019	1997-98	[D] M/S STATE BANK OF INDIA	G	
17	ITA	2190	MUM	2019	1998-99	[D] M/S STATE BANK OF INDIA	G	
18	ITA	2290	MUM	2019	1997-98	[A] STATE BANK OF INDIA	G	
19	ITA	2291	MUM	2019	1998-99	[A] STATE BANK OF INDIA	G	
20	ITA	2851	MUM	2019	2011-12	[A] STATE BANK OF INDIA	G	
21	ITA	2874	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
22	ITA	3034	MUM	2019	2015-16	[D] M/S STATE BANK OF INDIA	G	
23	ITA	3412	MUM	2019	2016-17	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
24	ITA	3413	MUM	2019	2016-17	[A] STATE BANK OF INDIA	G	
25	ITA	3419	MUM	2019	2015-16	[D] STATE BANK OF INDIA (2015-16)	G	2015-16
26	ITA	3420	MUM	2019	2016-17	[D] STATE BANK OF INDIA (2016-17)	G	2016-17
27	ITA	3470	MUM	2019	2015-16	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
28	ITA	3472	MUM	2019	2012-13	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
29	ITA	3503	MUM	2019	2016-17	[A] STATE BANK OF INDIA (2016-17)	G	2016-17
30	ITA	3504	MUM	2019	2015-16	[A] STATE BANK OF INDIA (2015-16)	G	2015-16
31	ITA	3572	MUM	2019	2012-13	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
32	ITA	3573	MUM	2019	2015-16	[D] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF TRAVANCORE)	G	
33	ITA	147	MUM	2022	99-00	[A] STATE BANK OF INDIA	G	
34	ITA	328	MUM	2022	2017-18	[A] STATE BANK OF INDIA	G	
35	ITA	1032	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
36	ITA	1033	MUM	2022	2018-19	[A] STATE BANK OF INDIA	G	
37	ITA	1042	MUM	2022	2017-18	[D] M/S STATE BANK OF INDIA(FORMERLY KNOWN AS STATE BANK OF MYSORE)	G	
38	ITA	1055	MUM	2022	2017-18	[A] STATE BANK OF INDIA (SUCCESSOR TO STATE BANK OF MYSORE)	G	
39	ITA	1121	MUM	2022	2018-19	[D] M/S STATE BANK OF INDIA	G	
40	ITA	1373	MUM	2022	2017-18	[D] M/S. STATE BANK OF INDIA (FORMERLY KNOWN AS STATE BANK OF MYSORE )	G	
41	ITA	1798	MUM	2023	2017-18	[A] STATE BANK OF INDIA ( SUCESSOR TO ERSTWHILE STATE BANK OF BIKANER & JAIPUR))	G	
42	ITA	1967	MUM	2023	2017-2018	[D] STATE BANK OF INDIA (STATE BANK OF BIKANER & JAIPUR	G	
43	ITA	4097	MUM	2023	2003-04	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
44	ITA	4116	MUM	2023	2000-01	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed

14-05-2026

45	ITA	4118	MUM	2023	2004-05	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
46	ITA	4447	MUM	2023	2008-09	[A] STATE BANK OF INDIA (E-FILED)	G	e-filed
47	ITA	1529	MUM	2024	2014-15	[A] STATE BANK OF INDIA	G	
48	ITA	1530	MUM	2024	2017-18	[A] STATE BANK OF INDIA	G	
49	ITA	2190	MUM	2024	2019-20	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING
50	ITA	495	MUM	2025	2005-06	[D] STATE BANK OF INDIA (E-FILING)	G	e-filing
51	ITA	577	MUM	2025	2005-06	[A] STATE BANK OF INDIA (E-FILING)	G	e-filing
52	ITA	1593	MUM	2025	2019-20	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
53	ITA	2285	MUM	2025	2019-20	[D] STATE BANK OF INDIA (E-FILE)	G	e-file
54	ITA	2717	MUM	2025	2020-21	[A] STATE BANK OF INDIA (E-FILING)	G	E-FILING
55	ITA	3086	MUM	2025	2020-21	[D] STATE BANK OF INDIA (E-FILE)	G	E-FILE
56	ITA	3580	MUM	2025	2017-18	[A] STATE BANK OF INDIA (E-FILE)	G	E-FILE
57	ITA	4311	MUM	2025	2017-18	[D] STATE BANK OF INDIA(SUCCESSOR OF STATE BANK OF TRAVANCORE) (E-FILE)	G	E-FILE
58	ITA	5180	MUM	2025	2017-18	[A] STATE BANK OF INDIA	G	
59	ITA	7040	MUM	2025	2013-14	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE
60	ITA	7041	MUM	2025	2014-15	[D] STATE BANK OF INDIA (SUCCESSOR TO THE STATE BANK OF PATIALA) (E-FILE)	G	E-FILE

BEFORE **SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**  
AND **SHRI ANIKESH BANERJEE, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1393	MUM	2024	2016-17	[A] KANAKIA SPACES PRIVATE LIMITED	E	
2	ITA	1395	MUM	2024	2018-19	[A] KANAKIA SPACES PRIVATE LIMITED	E	
3	ITA	1396	MUM	2024	2019-20	[A] KANAKIA SPACES PRIVATE LIMITED	E	
4	ITA	1398	MUM	2024	2017-18	[A] KANAKIA SPACES PRIVATE LIMITED	E	
5	ITA	1631	MUM	2024	2019-20	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING
6	ITA	1632	MUM	2024	2018-19	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-FILING
7	ITA	1633	MUM	2024	2017-18	[D] KANAKIA SPACES REALTY PVT. LTD. (E-FILING)	E	E-Filing

  
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